



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,4th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 2

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	WA/8/2024	THE STATE OF ASSAM AND ANR. Versus JAHIRUL ISLAM AND 4 ORS.	MR. K GOGOI MR S DAS	MR H R A CHOUDHURY (R-1) MR J ABEDIN (R-1) MD. M H CHOUDHURY MR. A M AHMED (R-1) MR MONZUR K CHOUDHURY (r-4,5) MR. P CHAKRABORTY (r-4,5) R. BARUAH (r-4,5) MR. S N AHMED (r-4,5) P. GHOSH (R-1) TANZIM L. CHOUDHURY
2	WA/109/2024	THE DEPUTY COMMISSIONER, Versus SRI GAUTOM BORO	ADDL. SR. GA, ASSAM	
3	WA/159/2024 CAVT. NO.04222/024,	MAHAMMAD AZAD Versus THE STATE OF ASSAM AND 4 ORS	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS M ZOMUANPUII MS S JAIN	MR S HOQUE MR. M ISLAM FOR CAVEATOR SC, EDU
4	WITH WA/169/2024	DILIP CH HALOI Versus THE STATE OF ASSAM AND 4 ORS	MR K K MAHANTA (Sr. Advocate) MR. S HOQUE MR. R ALOM	SC, HIGHER EDU
	WITH I.A.(Civil)/1541/2024 in WA/169/2024	DILIP CH HALOI Versus THE STATE OF ASSAM AND 4 ORS	MR K K MAHANTA (Sr. Advocate) MR. S HOQUE MR. R ALOM	SC, HIGHER EDU
5	WA/309/2024	M/S PHEROS STRUCTURRAL PVT AND ANR Versus THE ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION AND 2 ORS	SACHIT SHARMA	SC, AIIDC

6	WA/320/2024	MITHLESH KUMAR DEVEDI Versus THE UNION OF INDIA AND 4 ORS	MR A DASGUPTA MS B DAS J U AHMED MR S A REEYAZ	DY.S.G.I.
7	WA/337/2024	SUMIT LAL DEY Versus THE STATE OF ASSAM AND 5 ORS	MR B MALAKAR	GA, ASSAM
8	WA/353/2024	RAJA ALI Versus THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MS. M CHOUDHURY MISS. R R KAKATI N GAUTAM	GA, ASSAM SC, REVENUE
9	I.A.(Civil)/3392/2024 in WA/12635/2024	THE STATE OF ASSAM Versus DIPANKAR KALITA	MR DIPANKAR NATH	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C SR. GA, ASSAM
	WITH WA/12635/2024 (Filing Number)	STATE OF ASSAM REPRESENTED BY COMMISSIONER AND SECRETARY Versus SHRI DIPANKAR KALITA	DIPANKAR NATH	
- FOR FRESH ADMISSION WITH STAY/BAIL -				
10	WA/178/2024	M/S B N INDUSTRIES PVT LTD Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. D SARAF MR.S S GUPTA	SC, INDUSTRIES
	WITH WA/151/2024	M/S S B N INDUSTRIES PVT LTD Versus THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR. D SARAF MR.S S GUPTA	SC, FINANCE & TAXATION
12	WA/182/2024	NABA KUMAR SARANIA Versus THE STATE OF ASSAM AND 7 ORS	MR S BORTHAKUR MR. A I KATHAR MR SAURADEEP DEY MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA	MR. S CHAUHAN(R-8) GA, ASSAM MR B B NARZARY(R-8) MR N ALAM(R-8) M. BORUAH(R-8) R DEB(R-8) V KHAKHALARY(R-8) V KHAKHALARY(R-8) SC, WPT AND BC
13	WA/325/2024	NUMALIGARH REFINERY LTD. AND 2 ORS. Versus IQUBAL SINGH AND ANR.	MR. D SAHU MR. R S MISHRA	
	WITH I.A.(Civil)/2880/2024 in WA/325/2024	NUMALIGARH REFINERY LTD. AND 2 ORS. Versus IQUBAL SINGH AND ANR.	MR. D SAHU MR. R S MISHRA	
14	WP(C)/6306/2024	PURNANJALI DEKA AND 18 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MS. B BHUYAN MR. T DEURI MRS. R S DEURI MR A ATREYA MS A DAS MS. L WANGSA	SC, HEALTH SC, FINANCE
15	WP(C)/6400/2024	UNION OF INDIA AND 4 ORS. Versus PRADIP KUMAR DEKA AND 11 ORS.	MR. B CHAKRAVARTY	
16	WP(C)/6428/2024	ALL ASSAM MUSLIM MARRIAGES AND DIVORCES REGISTRAR AND KAZI ASSOCIATION Versus THE STATE OF ASSAM AND 4 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	GA, ASSAM SC, REVENUE
- FOR FRESH ADMISSION WITHOUT STAY/BAIL -				
17	PIL/47/2024 B/O	RAJEEV BHATTACHARYYA Versus THE UNION OF INDIA AND 20 ORS	MR D K DAS MR. M KHATANIAR MS. K M TALUKDAR	GA, ASSAM DY.S.G.I. SC, K A A C SC, FOREST

18	PIL/51/2024	DHIRESWAR DAS Versus THE UNION OF INDIA AND 21 ORS	MR. A SARMA MS. D CHAUHAN	SC, NHAI MR. G PEGU (R-1) DY.S.G.I. SC, BTC SC, REVENUE
19	WP(C)/5116/2024	GIRISH KUMAR AND 2 ORS Versus THE UNION OF INDIA AND 2 ORS	N. UDDIN M AHMED	DY.S.G.I.
20	WP(C)/6387/2024	CANARA BANK Versus THE STATE OF ASSAM AND 8 ORS	MR. M SHARMA MR H K SARMA	GA, ASSAM SC, REVENUE
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
21	WA/214/2024 CAVT. NO.05842/024,	CHARAN RAY Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BANIK MR H GUPTA MR H DAS MR Y. BARBHUIYA	MR. N HAQUE MR K UDDIN MR. P SARMA, SC, AFDC MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN FOR CAVEATOR
22	WA/283/2024 CAVT. NO.07092/024,	NUMALIGARH REFINERY LTD AND 3 ORS Versus DIGANTA HALOI	MR. U HAZARIKA MR. N DEKA MR. M GOGOI MR S BAISHYA	MR. P MAHANTA MS C DAS FOR CAVEATOR
	WITH I.A.(Civil)/2491/2024 in WA/283/2024	NUMALIGARH REFINERY LTD AND 3 ORS Versus DIGANTA HALOI	MR. U HAZARIKA MR. N DEKA MR. M GOGOI MR S BAISHYA	MR. P MAHANTA MS C DAS FOR CAVEATOR
23	WA/354/2024 CAVT. NO.10012/024, FIXED	M/S FRIEND ENTERPRISE AND ANR Versus M/S CONSULTING ENGINEER (NG) AND 8 ORS	MR H K DAS MS D MAHANTA MR N K SARMA	DR. J. D. KHAUND (R-9) MRS. A GAYAN (R-8) MR R SINGHA MS P RABHA(R-8) MS M BARMAN(R-8) M NARZARY(R-9) SC, A.H and V. DEPT. FOR CAVEATOR
24	WP(C)/1075/2024	SASHI MAHESWARI Versus THE GAUHATI HIGH COURT AND ANR	MR K K MAHANTA (Sr. Advocate) MS N BEGUM	SC, GHC
25	WP(C)/5290/2024	ANU DEVI Versus UNION OF INDIA AND 3 ORS.	K JAIN	MR. B CHAKRAVARTY (CGC) DY.S.G.I.
26	WP(C)/5472/2024 WITH LCR AND OFFICE NOTE, FIXED	BANJAI BISWAS @ RANJAI BISWAS @ RANJOY BISWAS Versus THE UNION OF INDIA AND 6 ORS	MS N DEKA MS H BETALA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
27	PIL/34/2023	DR. ABHIJIT NEOG Versus UNION OF INDIA AND 10 ORS	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MR T DAS R. CHAUHAN	GA, ASSAM DY.S.G.I. SC, HEALTH
28	WP(C)/1920/2024	UNION OF INDIA AND 3 ORS. Versus NO. 4359153Y EX NAIK (TS) D ADANI	MR. B CHAKRAVARTY DY.S.G.I.	
29	WP(C)/2068/2024	BHARAT SANCHAR NIGAM LIMITED (BSNL) AND 2 ORS Versus MRINAL KANTI BHATTACHARJEE	MR B PATHAK MR B HAZARIKA MR. M SHARMAH	DR G J SHARMA MR S NATH
30	WP(C)/2803/2024	THE UNION OF INDIA AND 3 ORS Versus MD. KALAM AZAD	MR. B CHAKRAVARTY	MR D N SARMA

HEARING

31	ITA/11/2022 WITH LCR	THE COMMISSIONER OF INCOME TAX AND ANR. Versus M/S SUNRISE BISCUIT CO. PRIVATE LTD.	MR H GUPTA	MR. S C KEYAL MR. H. BURAGOHAIN MS A DEVI MS. H BORAH
32	WP(C)/1417/2023	SAURAV CHETIA AND 14 ORS Versus THE UNION OF INDIA AND 7 ORS	MR. M BHAGABATI MS. B TALUKDAR MS M GOGOI	GA, ASSAM MR. JYOTIRMOY ROY(R-4,5,6,7) MR. U K NAIR(R-4,5,6,7) MS. A VERMA(R-4,5,6,7) MS. SUDAKSHINA K.(R-4,5,6,7) MR. S S ROY MR. S SARMA(R-4,5,6,7) MR. R HAZARIKA(R-4,5,6,7) MR. C CHAKRAVARTY(R-4,5,6,7) MR. A BORO(R-4,5,6,7) MR D DAS(R-4,5,6,7) DY.S.G.I. MR B P SARMAH(R-4,5,6,7) B SAHA (R-4,5,6,7) SC, NRL
33	WP(C)/7111/2023	THE UNION OF INDIA AND 3 ORS. Versus CHANCHAL NAG	MR. K GOGOI	DR G J SHARMA DR. J L SARKAR
34	WA/5/2024 B/O	NIBON CHANDRA DAS AND 27 ORS Versus THE STATE OF ASSAM AND 8 ORS.	MR B D DAS MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, P H E
35	WA/202/2024 B/O	DEBARAJ RABHA Versus THE STATE OF ASSAM AND 6 ORS	MR. B D GOSWAMI MR M J QUADIR MS S AHMED MR. A K HANNAN	SC, MINES AND MINERALS GOVT OF ASSAM MRS. A GAYAN DY.S.G.I. SC, FOREST

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LEAVE NOTE OF ADVOCATES FOR 04/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR. R P SINGH	14-11-2024	To	06-12-2024
6)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
7)	MR S SARMA	22-11-2024	To	15-02-2025
8)	MR J DAS	28-11-2024	To	31-12-2024
9)	MR. R P HAZARIKA	26-11-2024	To	05-12-2024
10)	MS. D SAIKIA	04-12-2024	To	10-01-2025
11)	MR R GOENKA	28-11-2024	To	06-12-2024
12)	MR A GOENKA	28-11-2024	To	06-12-2024
13)	MR. T ROY	03-12-2024	To	06-12-2024
14)	MRS. B SARKAR	03-12-2024	To	06-12-2024
15)	MRS. K DEVI	29-11-2024	To	09-12-2024
16)	MR D C K HAZARIKA	02-12-2024	To	07-12-2024
17)	MR. M RAHMAN	29-11-2024	To	04-12-2024
18)	MRS. A GAYAN	02-12-2024	To	06-12-2024
19)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
20)	MR. T N DAS	01-12-2024	To	12-12-2024
21)	MR. N BARUAH	02-12-2024	To	15-12-2024
22)	MR. A R BHUYAN	03-12-2024	To	03-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3682/2024	AJIBAR SIKDAR @ AJIBOR SIKDAR Versus THE STATE OF ASSAM	MR. N K MURRY MS P TOKBIPI S DEB MS S.DAS P HAJONG	PP, ASSAM
2	Bail Appln./3684/2024	HANNAN SEIKH Versus THE STATE OF ASSAM AND ANR.	B BURAGOHAIN	PP, ASSAM
3	Bail Appln./3687/2024	BIBEK SUTRADHAR Versus THE STATE OF ASSAM AND ANR	MR K THAKUR MR D MEDHI B ALI SK MR. J N SUWAI	PP, ASSAM
4	Bail Appln./3688/2024	DIBAKAR DAS Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
5	Bail Appln./3689/2024	RANJIT BORO Versus THE STATE OF ASSAM AND ANR	MR. M KALITA MR. A PHUKAN MR. N M DAS MR. J HATIMURIA	PP, ASSAM
6	Bail Appln./3690/2024	BIREN MILI @ PEPEL Versus THE STATE OF ASSAM	MR. P HAZARIKA P. BORAH MR. H S BORAH	PP, ASSAM
7	Bail Appln./3692/2024	SRI HIREN KALITA Versus THE STATE OF ASSAM AND ANR	MR S C DAS P BURAGOHAIN	PP, ASSAM
MOTION				
8	AB/3165/2024	NUR ALOM @ NUR ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR. A F N U MOLLAH K ZAMAN	PP, ASSAM
9	AB/3167/2024	DHARMESWAR ROY Versus THE STATE OF ASSAM	MR. T HUSSAIN	PP, ASSAM
10	AB/3175/2024	DR FARID KHAN AND ANR Versus THE STATE OF ASSAM	MR. M ALI MR J. ISLAM MR J. E. SARKAR	PP, ASSAM
BAIL HEARING (BA)				

11	Bail Appln./1818/2024 WITH SCANNED TCR, FIXED	AVDESH KUMAR ROY Versus THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	
12	Bail Appln./1857/2024 WITH SCANNED TCR, FIXED	ABDUL KHALEK Versus THE STATE OF ASSAM AND ANR.	MRS S RAHANA MR. A M AHMED P. GHOSH	MS. T SOM(R-2) MS S ISLAM(R-2) PP, ASSAM
13	Bail Appln./2511/2024 WITH SCANNED TCR, FIXED	RUHUL AMIN @ RAHUL AMIN @ RAHUL ALI Versus THE STATE OF ASSAM	MR A K AZAD MR N JAMAL	PP, ASSAM
14	Bail Appln./2833/2024 FIXED	HABIN KHAN Versus THE STATE OF ASSAM AND ANR.	MS. T SOM MS S ISLAM	PP, ASSAM
15	Bail Appln./3108/2024 WITH SCANNED TCR, WITH OFFICE NOTE, FIXED	BHAIRAB RAJKHOWA Versus THE STATE OF ASSAM AND ANR	MR. A K GUPTA MR. R S MISHRA	PP, ASSAM
16	Bail Appln./3197/2024 FIXED	VISHAL KUMAR Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
17	Bail Appln./3207/2024 WITH SCANNED TCR, FIXED	MITHUN KUMAR SAHANI Versus THE UNION OF INDIA	MS. R S SADIAL MR. M R SODIAL	MR. S C KEYAL SC, CUSTOMS
18	Bail Appln./3235/2024 FIXED	JONE BARMAN @ BHAKAT Versus THE STATE OF ASSAM	MR J ABEDIN MR N SARMA	PP, ASSAM
19	Bail Appln./3248/2024 FIXED	NAJRUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
20	Bail Appln./3343/2024 WITH SCANNED TCR, FIXED	MOJIBAR RAHMAN @ MAJIBAR ALI Versus THE STATE OF ASSAM AND ANR.	MR. M A MONDAL MR. A ISLAM	PP, ASSAM
21	Bail Appln./3530/2024 FIXED	MD HASEN ALI Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. NOOR KUTUB ALAM I AMIN	PP, ASSAM
<u>BAIL HEARING</u>				
22	AB/1738/2024 WITH OFFICE NOTE, FIXED	MUSTAFA LYNDOH Versus THE STATE OF ASSAM	MR. M MAHANTA	PP, ASSAM
23	AB/1746/2024 FIXED	SAHIDUL ISLAM MIAH Versus THE STATE OF ASSAM	MR M BEZBARUAH MR. A LAL MR A BRAHMA	PP, ASSAM
24	AB/2312/2024 FIXED	SMTI SANGEETA TALUKDAR Versus STATE OF ASSAM	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	PP, ASSAM
25	AB/2542/2024 WITH SCANNED COPY OF CASE RECORD, FIXED	KHAIRUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	MS B CHOUDHURY PP, ASSAM
26	AB/2610/2024 FIXED	NAZRUL ISLAM Versus THE STATE OF ASSAM	MR. A S ALI MR S HUSSAIN MR. S A B KHABIR	PP, ASSAM
27	AB/2753/2024 FIXED	PARAN ALI AND ANR Versus THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MR. M I HUSSAIN MS. P AHMED N. UDDIN	PP, ASSAM
28	AB/2761/2024 FIXED	TAHIR ALI Versus UNION OF INDIA	MOTIUR RAHMAN MR. A S TAPADER MR. NOOR KUTUB ALAM	SC, NCB
29	AB/2765/2024 FIXED	BILLESWAR KALITA Versus THE STATE OF ASSAM	MR. D K DAS MR P P MEDHI MS. M HANDIQUE MR G BARGAYARY	PP, ASSAM
30	AB/2856/2024 FIXED	ATAUR RAHMAN AND 3 ORS Versus THE STATE OF ASSAM	MR. D BHUYAN MR. P GOGOI	PP, ASSAM

31	AB/2911/2024 FIXED	BITUMONI CHOUDHURY Versus THE STATE OF ASSAM	MR K P PATHAK MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
32	AB/2920/2024 WITH SCANNED COPY OF CASE DIARY, B/O	MUZAMMEL HOQUE @ MUJAMIL HOQUE AND ANR Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
33	AB/2982/2024 FIXED	RAZIUL ISLAM Versus THE STATE OF ASSAM	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	PP, ASSAM
34	AB/2986/2024 FIXED	SAIBAL DAS Versus THE STATE OF ASSAM AND ANR	MR. N K KALITA	PP, ASSAM
35	AB/2995/2024 FIXED	CHILIMA KHATUN @ SILIMA KHATUN AND 4 ORS. Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED MR. S M RAHMAN N. UDDIN	PP, ASSAM
36	AB/3022/2024 WITH OFFICE NOTE, FIXED	JABIR UDDIN AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MS A DAS MS. U NANDA MS A BORAH MS. J GHOSH MR. A K DAS	PP, ASSAM
37	AB/3026/2024 WITH OFFICE NOTE, FIXED	RAJIB ALI @ RAKEB ALI Versus THE STATE OF ASSAM AND ANR	MR R RAJKHOWA B KHAKHLARY S AHMED MS P GOGOI U SWARGIARY	PP, ASSAM
38	AB/3037/2024 WITH OFFICE NOTE, FIXED	GOLBAHAR SK Versus THE STATE OF ASSAM	MR. A Z AHMED MR. A KHALEK	PP, ASSAM
39	AB/3040/2024 WITH OFFICE NOTE, FIXED	ABDUL MOTALEB @ MOTALEB ALI Versus THE STATE OF ASSAM AND ANR.	MR. A Z AHMED	PP, ASSAM
40	AB/3079/2024 FIXED	RAHUL ROY Versus THE STATE OF ASSAM	MR. FIRUZ KHAN MR U CHAUDHURY MR U CHAUDHURY MR. T K DAS MR. ABHIJIT MENA RHITUSHREE TALUKDAR DR AZIZ KHAN	PP, ASSAM

ORDERS

41	I.A.(CrI.)/1176/2024 IN Bail Appln./3568/2024(D/O) in I.A.(CrI.)/1162/2024	RIJAUL ISLAMM Versus THE STATE OF ASSAM	MR. S C BISWAS MR. S C BISWAS	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 04/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR. R P SINGH	14-11-2024	To	06-12-2024
6)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
7)	MR S SARMA	22-11-2024	To	15-02-2025
8)	MR J DAS	28-11-2024	To	31-12-2024
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10)	MS. D SAIKIA	04-12-2024	To	10-01-2025
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13)	MR. T ROY	03-12-2024	To	06-12-2024
14)	MRS. B SARKAR	03-12-2024	To	06-12-2024
15)	MRS. K DEVI	29-11-2024	To	09-12-2024
16)	MR D C K HAZARIKA	02-12-2024	To	07-12-2024
17)	MR. M RAHMAN	29-11-2024	To	04-12-2024
18)	MRS. A GAYAN	02-12-2024	To	06-12-2024
19)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
20)	MR. T N DAS	01-12-2024	To	12-12-2024
21)	MR. N BARUAH	02-12-2024	To	15-12-2024
22)	MR. A R BHUYAN	03-12-2024	To	03-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4783/2024	STUTY REKHA DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	GA, ASSAM MR. D NATH MR P NAYAK SC, GAD SC, PWD
2	WP(C)/5273/2024	M/S EASTERN SUPPLY AGENCIES Versus THE STATE OF ASSAM AND 5 ORS	MR. P TALUKDAR MS D ANGANA	SC, WATER RESOURCE
3	WP(C)/6152/2024 FIXED	M/S KURSEONG CARRIERS PVT. LTD. AND ANR. Versus ASSAM STATE TEXTBOOK PRODUCTION AND PUBLICATION CORPORATION LTD. (ASTPPC LTD.) AND ANR.	MR. I CHOWDHURY SR ADV MR B KAUSHIK MR. A R GOGOI MR. S HAZARIKA K BHARALI	SC, ASTP
4	WP(C)/6227/2024 FIXED	EASTERN TECHNOLOGY GROUP Versus THE STATE OF ASSAM AND ANR	MR. S BANIK MS F BEGUM	SC, HIGHER EDU SC, NIT
5	WP(C)/6382/2024	SAMSUL ISLAM LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. J LASKAR	GA, ASSAM SC, REVENUE
6	WP(C)/6392/2024	MINTU DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM	SC, AFDC
7	WP(C)/6398/2024	BORAMARI MEEN SAMABAI SAMITTEE LTD Versus THE STATE OF ASSAM AND 6 ORS	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM	GA, ASSAM SC, FINANCE SC, FISHERY
8	WP(C)/6399/2024	HANIFA CHOWDHURY Versus THE STATE OF ASSAM AND 4 ORS.	MR. S NATH R SAHA	GA, ASSAM SC, WATER RESOURCE
9	WP(C)/6421/2024	ABINASH BALMIKI AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM SC, BTC SC, PWD
10	WP(C)/6425/2024	BANDANA DAS Versus THE STATE OF ASSAM AND 6 ORS	MR J PAYENG MR A KHANIKAR MR. M GOGOI	GA, ASSAM SC, G M D A SC, GMC SC, FOREST

11	WP(C)/6430/2024	TIRUPATI METALS Versus THE STATE OF ASSAM	MRS A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	SC, FINANCE AND TAXATION
12	WP(C)/6433/2024	BHABA KANTA NATH Versus THE STATE OF ASSAM AND 2 ORS	J SHARMA MR. P THAKURIA G. DAS	GA, ASSAM SC, G M D A
ADMISSION				
13	WP(C)/419/2019 FIXED	LOGISTIC TRANSPORT OF INDIA PVT. LTD. Versus THE UNION OF INDIA AND 6 ORS.	MR. S D PURKAYASTHA MR. U CHOUDHURY MR. C PHUKAN	ASSTT.S.G.I. SC, PGCIL LTD. SC, POWER GRID
14	WP(C)/9326/2019	MUSLIM ALI Versus THE STATE OF ASSAM AND 3 ORS	MR D DAS MR. P SARMAH	MR. B CHOUDHURY SC, PWD
15	WP(C)/9351/2019	MUSLIM ALI Versus THE STATE OF ASSAM AND 3 ORS.	MR. D DAS SR. ADV MR P SARMA	SC, PWD
16	WP(C)/9371/2019	MUSLIM ALI Versus THE STATE OF ASSAM AND 3 ORS.	MR. D DAS SR. ADV MR P SARMA	SC, PWD
17	WP(C)/1902/2022	PUSPADHAR DAS Versus THE STATE OF ASSAM AND 2 ORS	MR P BHARDWAJ	GA, ASSAM
18	WP(C)/1923/2022	BASANTA BORGHAIN Versus THE UNION OF INDIA AND 2 ORS	MR R SENSUA MR D BORAH M. A. OASIS	ASSTT.S.G.I.
19	WP(C)/1958/2022	SHAHEB ALI Versus THE STATE OF ASSAM AND 3 ORS	MR M CHOUDHURY MR M MONDAL	GA, ASSAM
20	WP(C)/4671/2022 FIXED	DADHI BRAHMA Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS.	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	SC, BTC SC, PWD
21	WP(C)/966/2023 FIXED	ROSA ROSHIE TOKBIPI Versus THE UNION OF INDIA AND 9 ORS.	MRS. R RONGMEI MS. K L R YANTHAN MR. A ULLAH	GA, ASSAM SC, NHAI DY.S.G.I. SC, K A A C
22	WP(C)/2056/2023 FIXED	MD. SOHIDUL ISLAM AND 6 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. SAILENDRA DEKA MR J DAS	GA, ASSAM MR. S KATAKI (r-6) MS. R DUTTA (r-6)
WITH				
23	WP(C)/2172/2021	GOPAL SARKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. S KATAKI MS. R DUTTA	GA, ASSAM
24	WP(C)/3190/2023	RIAJUDDIN AHMED AND 5 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR M J QUADIR MR S S ISLAM MS S AHMED	GA, ASSAM SC, FOREST
25	WP(C)/3268/2023	BEDANANDA DAS Versus THE STATE OF ASSAM AND 9 ORS	MR D C K HAZARIKA MS J KALITA J BEZBARUAH	GA, ASSAM SC, FOREST
26	WP(C)/3351/2023	SHAHID AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR B MALAKAR	GA, ASSAM SC, PWD SC, REVENUE
27	WP(C)/3641/2023	M/S SHIMMER ENTERPRISE Versus THE CENTRAL INSTITUTE OF TECHNOLOGY AND 4 ORS	MR. U DAS MS. R NEWAR	DY.S.G.I.
28	WP(C)/6573/2023 B/O	M/S AQUA CLEAN SERVICES PVT. LTD. AND ANR Versus THE STATE OF ASSAM AND 5 ORS.	MR M J QUADIR MR S S ISLAM MS S AHMED MR. A K HANNAN	G UDDIN (R-5) P ADHIKARI(R-5) MR A K AZAD(R-5) SC, HEALTH AND F W
29	WP(C)/319/2024 FIXED	RAKESH SINGH Versus THE STATE OF ASSAM AND 6 ORS	MR. B J GHOSH MR. I ALAM MR. T SK	SR. GA, ASSAM

30	WITH WP(C)/6053/2023	RAKESH SINGH Versus THE STATE OF ASSAM AND 6 ORS	MR. B J GHOSH MR. I ALAM MR. T SK	GA, ASSAM
31	WP(C)/1832/2024	THE BUDUCHAR JALJALI MARKET MANAGEMENT COMMITTEE AND ANR Versus THE STATE OF ASSAM AND 4 ORS.	MR. D A KAIYUM (P-2) MR. A K BARUAH MR. N MAHAJAN MR A DAS MR. M S MONDAL (P-2) MR. R A PRAMANIK	SC, P AND R.D. MR. A CHOUDHURY (R-3) GA, ASSAM MR S ISLAM (R-3) MR. A M KHAN (R-5) MR T T MONI (R-5) MS. A KAUSHAR (R-3) MR. K NATH (R-5)
32	WP(C)/4011/2024 B/O	SAYEED HUSSAIN MAZUMDER Versus THE STATE OF ASSAM AND 5 ORS	MR F A LASKAR MR. D H MOZUMDER	SC, APDCL
33	WP(C)/4233/2024 FIXED	MEHER FOUNDATIONS AND CIVIL ENGINEERS PVT LTD Versus THE NATIONAL THERMAL POWER CORPORATION LIMITED AND 2 ORS	MR. D NATH MS. N BARMAN MR D KALITA O ASSUMI	MR. D GOSWAMI (R-1) MR. J KALITA(R-1)
ORDERS				
34	Cont.Cas(C)/118/2018	M/S. GREEN VALLEY INDUSTRY Versus NAZRUL ISLAM and ORS.	MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. K KALITA MS. M ACHARYYA MS R BARUAH	MR. KHAYERUDDIN (R2) MR. A U AHMED (R2)
35	Cont.Cas(C)/137/2018	M/S B.D AGARWALLA Versus SASHI KANTH JAIN AND 4 ORS.	MR. P TALUKDAR MR. B J TALUKDAR MS. B SARMA	
36	Cont.Cas(C)/163/2018	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD Versus MD M ALI BAKSH	MR. K N CHOUDHURY, SENIOR ADVOCATE MR. D DEKA MR. D J DAS	MR. Y S MANNAN MR. Y S MANNAN MS. N BARUAH MS. M BHATTACHARYYA MS. M BHATTACHARYYA
37	WP(C)/7858/2018 B/O	UJJAL BHATTACHARJYA AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	SC, TRANSPORT SC, A S T C
	WITH I.A.(Civil)/872/2022 in WP(C)/7858/2018	THE MANAGING DIRECTOR, Versus UJJAL BHATTACHARJYA	MR. J ROY	MR. D BARUA MR. P K BORDOLOI
38	Cont.Cas(C)/736/2023 B/O	NIREN CH TARAT Versus SANJIV SHYAM AND ANR	MS. S B CHOUDHURY MR. S K DAS MS. Z R MAJUMDAR	MR. D NATH ADDL. SR. GA, ASSAM
39	Review.Pet./64/2024 FIXED, WP(C)/2789/2019 (D/O)	THE STATE OF ASSAM AND 3 ORS. Versus NAVIN KUMAR GOENKA AND 3 ORS.	MR. R BORPUJARI SC, REVENUE AND DISASTER MANAGEMENT DEPT	MR R CHAKRAVORTY (R- 1,2,3,4) S RABHA(R-1,2,3,4)
40	I.A.(Civil)/2422/2024 WITH LCR, FIXED in WP(C)/56/2016	MANAGEMENT OF HUKANPUKHURI TEA ESTATE Versus THE STATE OF ASSAM and 13 ORS.	G. GOSWAMI MR J BORAH MR. K KAKOTI MR N PATIRI	GA, ASSAM MR. A BHATTACHARJEE MR. I CHOUDHURY(R- 8,11,14) R L CHUTIA (R-8,11,14) MS. P KALITA FOR CAVEATOR
	WITH WP(C)/56/2016 CAVT. NO. 1638/15	MANAGEMENT OF HUKANPUKHURI TEA ESTATE Versus THE STATE OF ASSAM and 14 ORS.	MR. P KALITA MR. T GOSWAMI	GA, ASSAM R-1,2 and 3 MR. A BHATTACHARJEE (FOR CAVEATOR) MS. P KALITA (FOR CAVEATOR)

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LEAVE NOTE OF ADVOCATES FOR 04/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
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THE GAUHATI HIGH COURT AT GUWAHATI

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[For Wednesday,4th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 5

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRL.A(J)/115/2024	GOSSAI DEY AND 2 ORS. Versus THE STATE OF ASSAM		PP, ASSAM
2	CRL.A(J)/128/2024	AJIT BAISHYA Versus THE STATE OF ASSAM		PP, ASSAM
3	CRL.A(J)/129/2024	RAJU KISHAN Versus THE STATE OF ASSAM		PP, ASSAM
4	Crl.A./401/2024	THE STATE OF ASSAM Versus MD. ZAKIR HUSSAIN	PP, ASSAM	MR A A DEWAN MR M K DAS MR H A RASHID
5	Crl.A./403/2024	RAJU ALI @ RAJU MIYA AND ANR Versus THE NATIONAL INVESTIGATION AGENCY	MR K K KALITA MS. G DEKA T M LAHKAR MR. K UDDIN	SC, NIA
6	Crl.A./405/2024	SANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	WITH I.A.(Crl.)/1180/2024 in Crl.A./405/2024	SANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
ORDERS				
7	Crl.A./259/2024 WITH LCR FOUR FILES.	RANJAN DEKA Versus THE STATE OF ASSAM AND ANR.	MR. S SARKAR MR B M DEKA MR K THAKUR MR D MEDHI	PP, ASSAM
	WITH I.A.(Crl.)/761/2024 in Crl.A./259/2024	RANJAN DEKA Versus THE STATE OF ASSAM AND ANR.	MR. S SARKAR MR B M DEKA MR K THAKUR MR D MEDHI	PP, ASSAM
8	Crl.A./330/2024 B/O	NARAYAN TAMULI Versus THE STATE OF ASSAM AND ANR	MR. M DUTTA MR K M BORA	PP, ASSAM

WITH
[I.A.\(CrI.\)/966/2024](#)
in CrI.A./330/2024

NARAYAN TAMULI
Versus
THE STATE OF ASSAM AND ANR

MR. M DUTTA
MR K M BORA

PP, ASSAM

HEARING

9 [Death Sentence Ref./2/2021](#)
WITH LCR 4 (FOUR) FILES, P.B-2
FIXED.

THE STATE OF ASSAM
Versus
BIKRAM HARIJAN @ CHANDAN HARIZON

PP, ASSAM

MR. B CHAKRABORTY
MR A K DAS, AMICUS
CURIAE
MRS P HAZARIKA
MR D K BHATTACHARYYA

WITH
[CrI.A./80/2021](#)
[3 Y 9 M 26 D :](#)

BIKRAM HARIJAN @ CHANDAN HARZION
Versus
THE STATE OF ASSAM AND ANR.

MR D K BHATTACHARYYA
MR. B CHAKRABORTY
MRS P HAZARIKA

MR. S S BAROOAH, LEGAL
AID COUNSEL
PP, ASSAM

11 [CRL.A\(J\)/14/2021](#)
[3 Y 11 M 17 D :](#)WITH LCR- 2
(TWO) FILES, P.B-2 FIXED.

MANGAL PAIK
Versus
THE STATE OF ASSAM

MR. K AGARWAL, AMICUS
CURIAE

PP, ASSAM

WITH
[Death Sentence Ref./1/2021](#)

THE STATE OF ASSAM,
Versus
MANGAL PAIK

PP, ASSAM

MR K AGARWAL, AMICUS
CURIAE
MR. A BHATTACHARYA,
AMICUS CURIAE

13 [Mat.App./16/2023](#)
WITH LCR FOUR FILES. B/O

XXXXXXX
Versus
XXXXXXX

MR. S C BISWAS
SUSHMITA SENGUPTA

MR B ACHARYYA
MS. M ACHARYYA

14 [I.A.\(CrI.\)/1033/2023](#)
WITH LCR FOUR FILES, PB-2.
FIXED ON 03.12.24.
in CrI.A./451/2023

MADHURJYA HAZARIKA
Versus
THE STATE OF ASSAM AND ANR

DR. B N GOGOI
MR U.P. RAI
M NARZARY

MR. P SAIKIA, LEGAL AID
COUNSEL, R2
PP, ASSAM

WITH
[CrI.A./451/2023](#)

MADHURJYA HAZARIKA
Versus
THE STATE OF ASSAM AND ANR.

DR. B N GOGOI
MR U.P. RAI
M NARZARY

MR. P SAIKIA, LEGAL AID
COUNSEL, R2
PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 04/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
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21)	MR. N BARUAH	02-12-2024	To	15-12-2024
22)	MR. A R BHUYAN	03-12-2024	To	03-01-2025



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[For Wednesday,4th December 2024]

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BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[THIS BENCH WILL SIT AFTER RISING OF THE SPECIAL DIVISION BENCH, ONLY IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/4491/2021 PART HEARD, FIXED	MANJULA RAY ADHIKARY Versus THE STATE OF ASSAM AND 8 ORS	MR. T K BHUYAN MR H K DAS	SC, AG SC, BTC SC, FINANCE SC, WATER RESOURCE

LEAVE NOTE OF ADVOCATES FOR 04/12/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 6

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4278/2020 B/O, WITH LCR	SABITA ROY Versus THE UNION OF INDIA AND 5 ORS.	MR. A T SARKAR MS. R RAHMAN MR. W I CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
2	WP(C)/1962/2024 B/O, WITH LCR	ANOWARA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
3	WP(C)/4702/2024 B/O, WITH LCR	NAZRUL ISLAM Versus THE UNION OF INDIA AND 5 ORS	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
4	WP(C)/5480/2024	MUSSTT RABIYA KHATOON Versus THE UNION OF INDIA AND 5 ORS	MR B P BORAH MR P J DUTTA MISS. J GOGOI MR. A KHANDAKAR MR J. B. CHOUDHURY	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
5	WP(C)/5595/2024 B/O	MAZIDA BEGUM @ MAJIDA BEGUM Versus THE UNION OF INDIA AND 6 ORS	MR S C PANDIT MD S ULLAH MR N K KAKATI	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
6	WP(C)/5903/2024 FIXED	BEGUM ZAN Versus UNION OF INDIA AND 6 ORS	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MR M AHMED	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
7	WP(C)/6041/2024	SALAMUDDIN Versus THE UNION OF INDIA AND 5 ORS	MR. A T SARKAR MR S HUSSAIN AMINUR RAHMAN	GA, ASSAM GA, ASSAM GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
8	WP(C)/6069/2024	HACHINA BEGUM @ HASINA BEGUM Versus THE UNION OF INDIA AND 6 ORS	MR. J A AHMED MR. K M HASSAN	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI

9	WP(C)/6383/2024	MUSARAF DEWAN @ MUSAFAR DEWAN @ MUSARAB Versus THE UNION OF INDIA AND 5 ORS	MR M AHMED MR. S U AHMED A. K. KANU MD. ANARUL ISLAM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
10	WP(C)/6393/2024	SAHELA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR Z HUSSAIN MS B B AHMED MR. RASHIDUL ISLAM MR A K DAS	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
11	WP(C)/6416/2024	JAYNAL MIR @ MD. ABDUL JAINAL MIR Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
WITH				
	I.A.(Civil)/3731/2024 in WP(C)/6416/2024	JAYNAL MIR @ MD. ABDUL JAINAL MIR Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR. S I TALUKDAR	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
12	WP(C)/6442/2024	HALIMA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MD. S ALOM MR. M S ALAM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
13	WP(C)/6444/2024	TAIYB ALI @ TAIYAB ALI @ TOYAB ALI Versus THE UNION OF INDIA AND 6 ORS	MS N DEKA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MR. D K AGARWALA	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
ADMISSION				
14	WP(C)/826/2017 WITH LCR	ISMAIL ALI @ SMAIL ALI Versus THE UNION OF INDIA and 3 ORS.	MR.A ALI MS.K LAHKAR MS.A MAHANTA MS.M KHATUN	GA, ASSAM ASSTT.S.G.I.
15	WP(C)/1912/2017 WITH LCR	SARAFAT ALI Versus THE UNION OF INDIA and 3 ORS.	MR.A R SIKDAR MS. S PARVEEN MR.M H TALUKDAR MR.M ISLAM MR.N UDDIN	GA, ASSAM ASSTT.S.G.I.
16	WP(C)/4397/2017 WITH LCR	ALIMA BIBI Versus THE UNION OF INDIA and 3 ORS.	MR.P C DEY MS.S PAUL MR.I HAQUE	GA, ASSAM MR.D K SAIKIA ADDL. AG, ASSAM ASSTT.S.G.I.
17	WP(C)/4765/2017 WITH LCR	MATIBUR RAHMAN @ MATIBUR ISLAM Versus THE UNION OF INDIA and 7 ORS.	MRM H AHMED MR.A HUSSAIN	GA, ASSAM ASSTT.S.G.I.
18	WP(C)/6350/2017 WITH LCR	ABDUL MATLEB Versus THE UNION OF INDIA and 3 ORS.	MR.H R A CHOUDHURY MR.F U BORBHUIYA MRS.H AHMED MR.A MATIN	GA, ASSAM ASSTT.S.G.I.
19	WP(C)/6614/2017 WITH LCR	MUSSTT. NEHARA BEGUM Versus THE STATE OF ASSAM and 4 ORS.	MR.B J GHOSH MR.I ALAM MR.T SK	GA, ASSAM ASSTT.S.G.I.
20	WP(C)/6646/2017 WITH LCR	MD. HAREJ ALI Versus THE UNION OF INDIA and 4 ORS.	MR.A A MONDAL MR.S DAS MD.B ISLAM MR.S HUSSAIN MR.T AHMED	GA, ASSAM ASSTT.S.G.I.
21	WP(C)/2166/2018 WITH LCR	MUSSTT. NURESHMA BEGUM @ NUREJMA BEGUM Versus THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MR. M ALI MR S HOQUE MR S ISLAM MR P K DAS	MR. D BARUAH MS. A VERMA MR J PAYENG MR J PAYENG ASSTT.S.G.I.
22	WP(C)/1552/2019 B/O, WITH LCR	JUBBAR ALI @ ABDUL JUBBAR Versus THE UNION OF INDIA AND 5 ORS	MS. R CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

23	WP(C)/304/2020 WITH LCR	MD. ABDUL HASIM @ HASIM ALI Versus THE UNION OF INDIA AND 6 ORS.	MS. M R DEVI	SC, NRC (R6) SC, ELECTION COMMISSION. (R5) SC, F.T (R2,3,4,7)
24	WP(C)/725/2020	NEKBAR ALI @ NEGBAR ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. Z HAMMAD MR. ELIAS AHMED	ASSTT.S.G.I. SC, F.T NRC SC, ECI
25	WP(C)/679/2021 WITH LCR	ABDUL SALAM Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A M AHMED MR. M A CHOUDHURY MS R DEKA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
26	WP(C)/733/2021 WITH LCR	SANGSER ALI @ SAMSER ALI Versus THE UNION OF INDIA AND 5 ORS	MR M AHMED MR. A HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
27	WP(C)/1020/2021 WITH LCR	SHAHIDA KHATUN @ SAHIDA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MS. R CHOUDHURY	SC, NRC MR D. CHAKRABORTY ASSTT.S.G.I. SC, F.T SC, ECI
28	WP(C)/1098/2021 WITH LCR	JABED ALI Versus THE UNION OF INDIA AND 5 ORS	MR. S H RAHMAN MR. M A SHEIKH K U AHMED MS F INTAZ	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
29	WP(C)/1127/2021 WITH LCR	MD. HABIBUR RAHMAN Versus THE UNION OF INDIA AND 5 ORS	MR J C GOGOI MR A CHOWDHURY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
30	WP(C)/1141/2021 WITH LCR	MST AZIRAN BIBI @ AZIRAN KHATUN Versus THE UNION OF INDIA AND 9 ORS	SC, NRC MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR. K ISLAM	ASSTT.S.G.I. SC, F.T SC, ECI
31	WP(C)/1144/2021 WITH LCR	MOMIN ALI Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A M AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
32	WP(C)/1186/2021 WITH LCR	AYESHA KHATUN Versus THE UNION OF INDIA AND 7 ORS	MR. M DASGUPTA MD S ALI	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
33	WP(C)/1208/2021 WITH LCR	JAIGAN NESSA @ JAYGAN NESSA Versus THE UNION OF INDIA AND 6 ORS	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
34	WP(C)/1226/2021 WITH LCR	ROHIMA KHATUN Versus THE UNION OF INDIA AND 7 ORS	MD. B ISLAM MR. A A MONDAL MR S HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
35	WP(C)/1252/2021 WITH LCR	HAMIDA BEGUM Versus THE UNION OF INDIA AND 8 ORS	MD. A. RASHID MR. M HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
36	WP(C)/2359/2021 WITH LCR	BABLU @ BABUL @ NIBARAN SUTRADHAR Versus THE UNION OF INDIA AND 5 ORS	MR. R PHUKAN MR. P TALUKDAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

37	WA/193/2024 FIXED	THE PRINCIPAL DIRECTOR OF INCOME TAX (INVESTIGATION) Versus PAWAN KUMAR GARG	MR. S C KEYAL MR. R K D CHOUDHURY (DY.S.G.I.)	DR. ASHOK SARAF, Sr. Advocate. MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY
ORDERS				
38	Review.Pet./45/2020 IN WP(C)/227/2018 (D/O), WITH LCR	MD. NOOR AHMED Versus THE UNION OF INDIA AND 5 ORS	MR J C GOGOI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
39	Review.Pet./76/2021 IN WP(C)/3568/2016 (D/O), WITH LCR	KAMAL UDDIN AND 2 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR. M A CHOUDHURY MS S DAS	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
40	W.P.(Cri.)/6/2022 WITH LCR	KADBHANU AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. M U MAHMUD MRS. M SAIKIA MS. M BEGUM MR S H MAHMUD MR S ISLAM	GA, ASSAM MR. A GOYAL (R6) MR. A CHOUDHURY (R6) MS R OJAH (R6)
WITH				
41	W.P.(Cri.)/1/2022	SAIFUL ISLAM Versus THE STATE OF ASSAM AND 14 ORS	MR. M U MAHMUD MS. M BEGUM MR S H MAHMUD MS. M BARMAN MR S ISLAM	GA, ASSAM MR. R ALI (r-8 to 15) MR. A GOYAL (R-7) MR. A CHOUDHURY (R-7) MS R OJAH (R-7) H A AHMED (r-8 to 15) MR A S SK (r-8 to 15)
42	Review.Pet./36/2022 IN WP(C)/2587/2019 (D/O), WITH LCR	SAJINA KHATUN @ SAJIRAN KHATUN Versus THE UNION OF INDIA AND 6 ORS	MS. R CHOUDHURY MR N RAHMAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
43	PIL/52/2024 FIXED	METROPOLITAN TRANSPORTS ASSOCIATION AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. T K MISRA MR. P K MUNIR MR. A. GAYAN	GA, ASSAM DY.S.G.I. SC, TRANSPORT DEPARTMENT, ASSAM
WITH				
44	PIL/46/2024	BENUDHAR DAS Versus UNION OF INDIA AND 4 ORS	MR D K MISHRA MRS R DEKA MR B PRASAD MR. D THAOSEN MR P J BORAH MS F AHMED MR J LOTHAN	GA, ASSAM MR. D J DAS (R-1) DY.S.G.I. SC, TRANSPORT DEPARTMENT, ASSAM
45	I.A.(Civil)/3033/2024 B/O in WP(C)/4963/2024	DUKHI MIYA Versus THE UNION OF INDIA AND 5 ORS	Mr M U Ahmed	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
WITH				
	WP(C)/4963/2024	DUKHI MIYA Versus THE UNION OF INDIA AND 5 ORS	Mr M U Ahmed	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
46	I.A.(Civil)/3134/2024 FIXED, WITH LCR in WP(C)/4935/2024	AJMAL HAQUE Versus THE UNION OF INDIA AND 6 ORS	MR. A R SIKDAR MR. A MOBARAQUE MR. A MOBARAQUE S A AKIB	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
WITH				
	WP(C)/4935/2024	AJMAL HAQUE Versus THE UNION OF INDIA AND 6 ORS	MR. A MOBARAQUE S A AKIB	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
47	I.A.(Civil)/3581/2024 CAVT. NO.08212/024, WITH OFFICE NOTE in WA/12994/2022	THE UNION OF INDIA AND 2 ORS. Versus BHABANI PRINT AND PUBLICATION AND 4 ORS.	MR. R K D CHOUDHURY	MR. S K DEKA FOR CAVEATOR

Versus

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LEAVE NOTE OF ADVOCATES FOR 04/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR. R P SINGH	14-11-2024	To	06-12-2024
6)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
7)	MR S SARMA	22-11-2024	To	15-02-2025
8)	MR J DAS	28-11-2024	To	31-12-2024
9)	MR. R P HAZARIKA	26-11-2024	To	05-12-2024
10)	MS. D SAIKIA	04-12-2024	To	10-01-2025
11)	MR R GOENKA	28-11-2024	To	06-12-2024
12)	MR A GOENKA	28-11-2024	To	06-12-2024
13)	MR. T ROY	03-12-2024	To	06-12-2024
14)	MRS. B SARKAR	03-12-2024	To	06-12-2024
15)	MRS. K DEVI	29-11-2024	To	09-12-2024
16)	MR D C K HAZARIKA	02-12-2024	To	07-12-2024
17)	MR. M RAHMAN	29-11-2024	To	04-12-2024
18)	MRS. A GAYAN	02-12-2024	To	06-12-2024
19)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
20)	MR. T N DAS	01-12-2024	To	12-12-2024
21)	MR. N BARUAH	02-12-2024	To	15-12-2024
22)	MR. A R BHUYAN	03-12-2024	To	03-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,4th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 7

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/5762/2024 FIXED	GENDU MOHAN NATH Versus THE STATE OF ASSAM AND 3 ORS	MR. M KHAN MR A K DAS MS J AKTAR	GA, ASSAM SC, REVENUE
2	WP(C)/5778/2024 FIXED	ARAFAD ALOM BORA Versus THE STATE OF ASSAM AND 2 ORS	MR. D SARAF MR. S S GUPTA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
3	WP(C)/5804/2024 FIXED	DR. MRIDU PABAN NATH Versus THE STATE OF ASSAM AND 5 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	MR. B CHAKRABORTY MR. D K BAIDYA SC, HEALTH
4	WITH WP(C)/5645/2024	MRIDU PABAN NATH Versus THE STATE OF ASSAM AND ANR	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	GA, ASSAM SC, HEALTH
5	WP(C)/6308/2024 FIXED	PANKAJ KAKOTY Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. M AHMED MR. D J DAS	SC, HEALTH SC, FINANCE
6	WP(C)/6309/2024 FIXED	PURNA SINDHU MUDOI Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. M AHMED MR. D J DAS	SC, HEALTH SC, FINANCE
7	WP(C)/6320/2024	AMIR HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MS. S K NARGIS MS S BEGUM MR. Z H BORA MS N SULTANA	GA, ASSAM SC, REVENUE
8	WP(C)/6389/2024	DR. PANKAJ BARAH Versus THE TEZPUR UNIVERSITY AND 3 ORS	MR. K SINGHA MR P J PATAR W AKHTAR M DEVI	SC, T U SC, U G C
9	WP(C)/6390/2024	DR. HEMANTA CHETIA Versus THE UNION OF INDIA AND 4 ORS	MR M A ISLAM MR J I MONDAL	DY.S.G.I.
10	WP(C)/6391/2024	MARZINA BEGUM Versus THE STATE OF ASSAM AND 2 ORS	MR. S S S RAHMAN MR S AHMED MS S Z HAYAT H. BHARALI MS B H SHIRIN	GA, ASSAM

11	WP(C)/6403/2024	HEMEN BORAH Versus THE STATE OF ASSAM AND 5 ORS.	MR B P BORAH MR P J DUTTA MISS. J GOGOI MR. A KHANDAKAR MR J. B. CHOUDHURY	GA, ASSAM
12	WP(C)/6406/2024	STATE INLAND WATER TRANSPORT EMPLOYEES SANTHA Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BORA MR. A GANGULY MR T CHHETRI	GA, ASSAM SC, IWT
13	WP(C)/6408/2024	MADHAB BARO Versus THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MR. D DEKA	DY.S.G.I.
14	WP(C)/6410/2024	KHADYUT NANDAN NATH 37 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. D DAS SR. ADV MR. K MOHAMMED MS S SHARMA MR. INDRAJIT BHUYAN	GA, ASSAM SC, APSC SC, AAU SC. AGRICULTURE SC, FINANCE
15	WP(C)/6411/2024	KALYAN KUMAR DAS Versus STATE OF ASSAM AND 4 ORS	MR. M MORE MR. A BORPUZARI	GA, ASSAM
16	WP(C)/6412/2024	KHAGEN SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR. B CHETRI MS. D J BORAH	GA, ASSAM SC, FINANCE DEPTT.
17	WP(C)/6415/2024	SABITRI BASFOR Versus THE STATE OF ASSAM AND 3 ORS	MR. P BOIRAGI MR. S J SARMAH	SC, P AND R.D. GA, ASSAM
18	WP(C)/6418/2024	ABHILEKHA BORDOLOI AND 13 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. D DAS SR. ADV MR. K MOHAMMED MS S SHARMA MR. INDRAJIT BHUYAN	GA, ASSAM SC, APSC SC, AAU SC, AGRI. DEPARTMENT SC, FINANCE
19	WP(C)/6419/2024	DHANDWIP DAS Versus THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MR. D DEKA	DY.S.G.I.
20	WP(C)/6426/2024	MINALI CHALIHA BORUAH Versus THE STATE OF ASSAM AND 5 ORS	MR. M KALITA MR. A PHUKAN MR. N M DAS MR. J HATIMURIA	GA, ASSAM SC, SEC. EDU.
21	WP(C)/6429/2024 B/O	JOSIMUDDIN AHMED @ JASIMUDDIN Versus THE STATE OF ASSAM AND 3 ORS	MR. T J MAHANTA MR. P P DUTTA MS P SARMA MS. P P DAS	SC, FOREST
22	WP(C)/6432/2024	RANJAN MANDAL Versus THE UNION OF INDIA AND 9 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	DY.S.G.I.
23	WP(C)/6436/2024	NAYANMONI DAS Versus THE UNION OF INDIA AND 5 ORS.	MR. S SUTRADHAR J.P. BARUAH	DY.S.G.I.
24	WP(C)/6439/2024 B/O	WAHIDA BEGUM Versus THE STATE OF ASSAM AND 3 ORS	MR H K DAS MS D MAHANTA MR N K SARMA B SAIKIA	SC, FINANCE AND TAXATION
25	WP(C)/6441/2024	LANGU RONGMEI Versus THE STATE OF ASSAM AND 3 ORS	MR M R ADHIKARI MS M BORAH	GA, ASSAM SC, APDCL
26	WP(C)/6445/2024	SURAJ GOGOI Versus THE STATE OF ASSAM AND 3 ORS	MR. B K DAS MR H P GUWALA H P NEOG	SC, HEALTH
27	WP(C)/6446/2024	DHARANI DHAR DAS Versus STATE OF ASSAM AND 3 ORS	MR. B K DAS MR H P GUWALA H P NEOG	SC, HEALTH
ADMISSION				
28	WP(C)/3675/2018	BHUPEN DEKA AND 9 ORS. Versus THE CENTRAL BANK OF INDIA AND 5 ORS.	MR. R MAZUMDAR MR N J DAS MR. D DEKA MR. N MAHAJAN	

29	WP(C)/3347/2021 FIXED	FERJINA PARBIN JALIL Versus THE STATE OF ASSAM AND 2 ORS.	MR. B D KONWAR SR. ADV. SC, AG (A AND E) MRS J M KONWAR GA, ASSAM MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH
30	WP(C)/2933/2022 FIXED	BHASKAR BHATTACHARJYA AND 11 ORS Versus NATIONAL HEALTH MISSION AND 4 ORS	MR S BORTHAKUR GA, ASSAM MR. P. SINGHA SC, HEALTH MR H P NEPAL
31	WP(C)/3999/2022 FIXED	SWAPNA KHANOM AND ANR Versus THE STATE OF ASSAM AND 11 ORS	MR. A K TALUKDAR GA, ASSAM MR. S ISLAM SC, AG MR H R CHOUDHURY (r-11,12) S. TALUKDAR SC, FINANCE
32	WP(C)/5643/2022 FIXED	SMTI KUNJA SONOWAL Versus THE STATE OF ASSAM AND 3 ORS.	MR A NATH SC, WPT AND BC MS. S AHMED SC, FINANCE MS M BARO
WITH			
33	WP(C)/5280/2022	HEMENDRA BAGLARI AND 2 ORS. Versus THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM AND 4 ORS.	MS. D SONOWAL GA, ASSAM MR. R A CHOUDHURY MR A SHARMA, SC, APTDCL SC, WPT AND BC SC, FINANCE
WITH			
34	WP(C)/2094/2023	JYOTCHNA BORO Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 4 ORS	MS. D SONOWAL SC, WPT AND BC MR. R A CHOUDHURY SC, FINANCE
35	WP(C)/8061/2022	KAKU MONI SAIKIA AND 51 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR K K MAHANTA (Sr. Advocate) GA, ASSAM MR. K SINGHA SC, FINANCE MR. K M MAHANTA MR S GAUTAM
36	WP(C)/1163/2023	DEBA KANTA SARMA Versus THE STATE OF ASSAM AND 5 ORS.	MS RUKMINI BARUA SC, K A A C MS PADMINI BARUA SC, IRRIGATION
37	WP(C)/4288/2023	INDRAJIT RAJKHOWA AND 7 ORS Versus THE UNION OF INDIA AND 8 ORS	MR. R MAZUMDAR MS. B SARMA MRS P RAI DY.S.G.I. MR H BEZBARUA MR. R DEKA
38	WP(C)/5900/2023	NIRMAL BISWAS AND 5 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. P SARMAH SC, HEALTH MR B SINHA SC. MEDICAL MR. S UPADHAY
39	WP(C)/6651/2023 FIXED	KANAKESWAR BORGHAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV GA, ASSAM MR. B J GHOSH MR H RAHMAN RUBI GOGOI
WITH			
I.A.(Civil)/3886/2023 in WP(C)/6651/2023		KANAKESWAR BORGHAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV GA, ASSAM MR. B J GHOSH MR H RAHMAN RUBI GOGOI
40	WP(C)/7189/2023 WITH OFFICE NOTE	MD. TAYAB ALI CHOUDHURY Versus THE UNION OF INDIA AND 3 ORS.	MR B D DAS MRS. R DEVI (r-1) MR. B PURKAYASTHA MRS. A GAYAN MR. B PURKAYASTHA MRS. A GAYAN MR. S SUTRADHAR DY.S.G.I.
41	WP(C)/1209/2024 FIXED	TRAILOKYA BARUAH Versus THE STATE OF ASSAM AND 7 ORS	MR B D DAS GA, ASSAM MR H K SARMA SC, AG MR. D THAOSEN SC, FINANCE MR. H R DAS SC, HEALTH
42	WP(C)/3566/2024 CAVT. NO.06732/024, FIXED	HEMAKANTA DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR. M K SHARMA GA, ASSAM MS A SIDDIKA MR. R ALI MR A MOHAMMAD SC, SOCIAL JUSTICE AND EMPOWERMENT SC, WPT AND BC FOR CAVEATOR

43	WITH WP(C)/3375/2024	HEMAKANTA DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. M K SHARMA MS A SIDDIKA MR A MOHAMMAD	GA, ASSAM SC, WPT AND BC
44	WP(C)/5430/2024 FIXED	AJANTA GUPTA Versus THE STATE OF ASSAM AND 8 ORS	MR. B BARUAH MR U RONGPI	GA, ASSAM SC, AG MR. A PHUKAN MR. C K S BARUAH MR A CHALIHA MR. C BARUAH
45	WP(C)/5732/2024 FIXED	NAJRUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MD. S ALOM MS. A BEGUM MR. M S ALAM	GA, ASSAM SC, REVENUE
<u>ORDERS</u>				
46	Cont.Cas(C)/762/2023 FIXED	DALIM DAS Versus RAVI S PRASAD AND ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH MS P GUPTA MS M ZOMUANPUII MR P DOLEY MS V V THANYU MS S JAIN	
47	WITH WP(C)/7350/2023	DALIM DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. B D KONWAR SR. ADV. MR H AGARWAL MS S JAIN	SC, AG SC, FOREST
48	WP(C)/5117/2023	DULU MONI KALITA AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. M A I HUSSAIN	GA, ASSAM SC, AG SC, FINANCE
49	WP(C)/6146/2023	DINAMANI KALITA AND 38 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR J ABEDIN MR N SARMA MR. K I MAZUMDER	SC, HEALTH SC, FINANCE
50	MC/41/2024 IN WP(C) 4128/17 (D/O) in WP(C)/4128/2017	LAKHIRAM TAI Versus THE UNION OF INDIA and 3 ORS	MR. L N DIHINGIA	DY.S.G.I.
51	I.A.(Civil)/409/2024 IN WP(C) 4867/15 (D/O) in WP(C)/4867/2015	MD. ABDUSH SAMAD Versus THE STATE OF ASSAM AND 7 ORS	MR. J KALITA	SC, CO OP
	WITH MC/6/2024	MD. ABDUSH SAMAD Versus THE STATE OF ASSAM AND 7 ORS	MR. J KALITA	SC, CO OP
52	WP(C)/1633/2024 B/O	ANUSIKHA SARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. K R PATGIRI MR G SARMA MS K BARMAN	GA, ASSAM SC, FINANCE
53	I.A.(Civil)/2207/2024 FIXED in Cont.Cas(C)/350/2019	RENU SAIKIA, Versus PREETI SUDAN AND 8 ORS.	MR M H AHMED MR M H AHMED I AMIN MR. O ULLAH	MR. S C KEYAL
	WITH Cont.Cas(C)/350/2019	ALL ASSAM HEALTH CENTERS FEMALE ATTENDANTS ASSOCIATION Versus PREETI SUDAN AND 7 ORS.	MR. M KHAN MR. J RAHMAN KAKALI DEVI	MR. S C KEYAL
54	WITH Cont.Cas(C)/86/2019	HALESWARI BASUMATARY AND 71 ORS. Versus PREETI SUDAN AND 2 ORS	MR M H AHMED M M ZAMAN	
55	WITH Cont.Cas(C)/164/2019	HASINA KHATUN AND 18 ORS. Versus PREETI SUDAN AND 2 ORS.	MR M H AHMED MD. A. HUSSAIN	MR. S C KEYAL
56	WITH Cont.Cas(C)/209/2019	ANDIBI NATH AND 77 ORS. Versus PREETI SUDAN AND 4 ORS	MR M H AHMED MD. A. HUSSAIN	MR. D SAIKIA MR. B GOGOI MR. D UPAMANYA

57	WITH Cont.Cas(C)/252/2019	PANCHAMI BALA RAY AND 71 ORS. Versus PREETI SUDAN AND 2 ORS.	MR M H AHMED MD. A. HUSSAIN	MR. D SAIKIA MR. B GOGOI
58	WITH Cont.Cas(C)/303/2019	SUNITY BRAHMA AND 66 ORS. Versus PREETI SUDAN AND 2 ORS.	MR M H AHMED MD. A. HUSSAIN	MR. D SAIKIA MR. S C KEYAL MR. B GOGOI
59	WITH Cont.Cas(C)/333/2019	PADUMI BARAH AND 23 ORS. Versus PREETI SUDAN AND 2 ORS	MR M H AHMED MR A HUSSAIN	
60	WITH Cont.Cas(C)/340/2019	PARUL DAIMARI AND 61 ORS. Versus PREETI SUDAN AND 2 ORS	MR M H AHMED MR A HUSSAIN	
61	WITH Cont.Cas(C)/550/2019	BHANUMATI BORO AND 54 ORS. Versus PREETI SUDAN AND 2 ORS.	MR M H AHMED	MR. S C KEYAL
62	WITH Cont.Cas(C)/452/2023	SMT. SABANTI MISONG @ CHABANTI MISONG AND 58 ORS Versus RAJESH BHUSHAN AND 4 ORS	MR M H AHMED I AMIN MS. N SULTANA	MS. M DEVI (R-2) MR. A DEY (R-2) MR. A DAS (R-2)
63	WITH Cont.Cas(C)/557/2024	MODHUBALA DEURI AND ORS Versus SHRI SHANTANU P GOTMARE	MR M H AHMED I AMIN MR. O ULLAH	SC, HEALTH
64	I.A.(Civil)/2223/2024 FIXED in WP(C)/6909/2017	DR. SURENDRA KUMAR SAIKIA and 3 ORS. Versus THE UNION OF INDIA and 4 ORS.	MR. A SANCHETI MR. R C SANCHETI	MR. R DHAR, ADDL. SR. GOVT. ADVOCATE,ASSAM DY.S.G.I. SC, AGRI. DEPARTMENT
	WITH WP(C)/6909/2017	DR. SURENDRA KUMAR SAIKIA and 3 ORS. Versus THE UNION OF INDIA and 4 ORS.	MR.A D CHOUDHURY MR.A GOGOI MR.D CHOUDHURY MR.P S BHARALI	GA, ASSAM MRS. A GAYAN (CGC, R1) MR. R DHAR, ADDL. SR. GOVT. ADVOCATE,ASSAM ASSTT.S.G.I.
65	WITH WP(C)/413/2017	DR. SURENDRA KUMAR SAIKIA and ANR. Versus THE UNION OF INDIA and 5 ORS.	MR.A D CHOUDHURY MR.A GOGOI MR.D CHOUDHURY MR.P S BHARALI MR. A SANCHETI (P-2)	GA, ASSAM(AGRI.) C.G.C. MR.B DEKA MR. R DHAR, ADDL. SR. GOVT. ADVOCATE,ASSAM ASSTT.S.G.I.
66	WITH WP(C)/428/2017	GOUTAM KUMAR BORDOLOI and ANR. Versus THE UNION OF INDIA and 3 ORS.	MR. A D CHOUDHURY MR. A GOGOI MR. D CHOUDHURY MR. P S BHARALI MR. A SANCHETI (P-1,2)	GA, ASSAM MRS. A GAYAN (CGC, R1) MR. R DHAR, ADDL. SR. GOVT. ADVOCATE,ASSAM ASSTT.S.G.I.
67	WITH WP(C)/1875/2017	DR. SURENDRA KUMAR SAIKIA and 3 ORS. Versus THE UNION OF INDIA and 3 ORS.	MR.A D CHOUDHURY MR.A GOGOI MR.D CHOUDHURY MR.P S BHARALI MR. A SANCHETI (P-1 TO 4)	GA, ASSAM MR. R DHAR,ADDL.SR. GOVT. ADVOCATE, ASSAM. ASSTT.S.G.I.
68	WP(C)/5478/2024 FIXED	RESHMI THAOSEN AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MS T WAPANGLA MR. R DEKA	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 04/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
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9)	MR. R P HAZARIKA	26-11-2024	To	05-12-2024
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,4th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -				
1	Cont.Cas(C)/581/2024 FIXED	SRI PRADYUT BARUA AND ANR Versus MR GYANENDRA DEV TRIPATHI, IAS AND ANR	MR. JYOTIRMOY ROY MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MR B P SARMAH B SAHA MR. JAYANTA ROY	MS G HAZARIKA
2	WP(C)/3130/2024 FIXED	BHABESH MAHANTA Versus THE STATE OF ASSAM AND 5 ORS	MR R RAJKHOWA B KHAKHLARY MS M GOGOI MS P GOGOI MS. K DEKA U SWARGIARY MS LUBNA CHOUDHURY	GA, ASSAM SC, REVENUE
3	WP(C)/5134/2024	RAJU DAS AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR G BAISHYA MS. P DAS K BANIK P SHARMA	GA, ASSAM SC, NHAI SC, REVENUE
4	WP(C)/5774/2024 FIXED	MUJAHAR ALI SARKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. D SARAF MR. S S GUPTA	SC, FINANCE AND TAXATION
5	WP(C)/5775/2024 FIXED	MUJAHAR ALI SARKAR Versus THE STATE OF ASSAM AND 3 ORS	MR. D SARAF MR. S S GUPTA	SC, FINANCE AND TAXATION
6	WP(C)/5898/2024 FIXED	EPHI ARIFA AZIM AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. M KHAN MR A K DAS MS J AKTAR	GA, ASSAM SC, REVENUE
7	WP(C)/6056/2024 FIXED	ANNA SHEIKH Versus UNION OF INDIA AND 4 ORS.	MR. S NATH MR. N G KUNDU R SAHA	GA, ASSAM SC, NHAI DY.S.G.I.
8	WP(C)/6118/2024 FIXED	NAZRIN KHATOON Versus THE STATE OF ASSAM AND 2 ORS	MR. S NAG MR. N D SARMA	GA, ASSAM SC, REVENUE
9	WP(C)/6119/2024 FIXED	BALJIT SINGH AND ANR Versus THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS	MR. N BARUAH MR. R J DAS	SC, GMC

10	WP(C)/6380/2024	SOMEN DEB Versus THE MANAGEMENT OF ZYDUS HEALTH CARE LTD.	MR F Z MAZUMDER	
11	WP(C)/6397/2024	MAMTAJ BEGUM AND 101 ORS Versus THE STATE OF ASSAM AND 4 ORS	F K R AHMED MR. N I KHAN	GA, ASSAM SC, REVENUE
12	WP(C)/6401/2024	BAMAKHATA 1 NO. TARUN SANGHA Versus THE STATE OF ASSAM AND 4 ORS	MR P P MEDHI MR G BARGAYARY Z HAQUE	GA, ASSAM SC, FINANCE
13	WP(C)/6402/2024	SRI SRI MOHALAKHMI PUJA SAMITTEE Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. D K DAS MR P P MEDHI MR G BARGAYARY Z HAQUE	GA, ASSAM SC, FINANCE
14	WP(C)/6407/2024	TULARAM MOHELA AND 32 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. J I BORBHUIYA MR. L MOHAN MR. R ALI	GA, ASSAM SC, REVENUE
15	WP(C)/6409/2024	CHARU BALA ROY @ NAZLIN FARUQUE Versus THE STATE OF ASSAM AND 2 ORS	MR A C SARMAH MR G BHARADWAJ MR B DEORI MR N BRAHMA	GA, ASSAM
16	WP(C)/6413/2024	SHAMS UDDIN BARLASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR F A LASKAR MR. A S TAPADER MR. H A LASKAR	SC, P AND R.D. GA, ASSAM
17	WP(C)/6417/2024	MINAJUL ALAM Versus THE STATE OF ASSAM AND 4 ORS	MS. R CHOUDHURY MR F Z MAZUMDER	GA, ASSAM SC, FOREST
18	WP(C)/6427/2024	HASAN FAROOQUE AHMED AND 741 ORS Versus THE UNION OF INDIA AND 2 ORS	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	GA, ASSAM DY.S.G.I.
19	WP(C)/6431/2024	ABDUL KAHLEK MONDAL Versus THE STATE OF ASSAM AND 4 ORS.	MR. D SARAF	SC, FINANCE AND TAXATION
20	WP(C)/6435/2024	KAMALA BEGUM Versus RESERVE BANK OF INDIA AND 2 ORS	MR G BORDOLOI MS. J BURAGOHAIN MS A MESEN A BOTSULUM	
21	WP(C)/6437/2024	SIBESH BARMAN AND 9 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. S K SAIKIA MR D.S. BHATTACHARYA	GA, ASSAM SC, BTC
22	WP(C)/6440/2024	MD. DILOWAR HUSSAIN AND 2 ORS. Versus THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM AND 12 ORS.	MD. H BHUYAN MR. M R Z CHOUDHURY A TALUKDAR	GA, ASSAM SC, HEALTH SC, REVENUE
23	WP(C)/6443/2024	MD SAMSUDDIN AHMED AND 4 ORS Versus THE ASSAM BOARD OF REVENUE AND 4 ORS	MS. M DEV MS P DEB	GA, ASSAM MS N DEB SC, REVENUE
- FOR ORDERS -				
24	Cont.Cas(C)/245/2024 FIXED	RAVI DASSANI AND 3 ORS. Versus MEGHA NIDHI DAHAL, IAS	MR. R DUBEY MRS A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	MR. D SAIKIA MR. S BORA
25	I.A.(Civil)/3551/2024 FIXED in WP(C)/8309/2022 WITH WP(C)/8309/2022	THE STATE OF ASSAM AND 3 ORS Versus KALICHARAN MANDAL KALICHARAN MANDAL AND 206 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI	MR. A J HAZARIKA GA, ASSAM SC, REVENUE

26	WITH Cont.Cas(C)/138/2024	KALICHARAN MANDAL Versus GYANENDRA DEV TRIPATHI, IAS	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI MS B CHAUHAN	MR. D NATH SENIOR ADVOCATE
27	WP(C)/3861/2024 FIXED	MAMONI @ MAMANI BAYAN AND 3 ORS Versus STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA, SR. ADV MR. R K TALUKDAR MR. DITUL DAS MS TINLUNG	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
28	WP(C)/4990/2024 FIXED	RATAN CHANDRA MANDAL Versus THE STATE OF ASSAM AND 4 ORS	MR. S K GHOSH MS F AHMED	GA, ASSAM MR. P S BHATTACHARYYA(R-5) SC, REVENUE
29	WP(C)/5194/2024 FIXED	ATOWAR RAHMAN AND 7 ORS Versus THE STATE OF ASSAM AND 21 ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR H AGARWAL MS M ZOMUANPUII MR P DOLEY	GA, ASSAM
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
30	WP(C)/2155/2017	ANIL HAZARIKA Versus THE UNION OF INDIA and 7 ORS	MR.M MAHANTA MR.M CHOUDHURY MR.N J CHOUDHURY MR.P K MUNIR	SC, CO-OP. C.G.C. MR. D C BORAH(R-1) ASSTT.S.G.I. MR.B AHMED MS.D DEY SC, PF
31	WP(C)/520/2020	DILIP BOTHRA Versus THE STATE OF ASSAM AND 6 ORS.	MR. U K NAIR MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
32	WP(C)/852/2020 B/O	TRIDIP KUMAR RAJKHOWA @ TRIDIV RAJKHOWA Versus THE STATE OF ASSAM AND 3 ANR.	MR D K BHATTACHARYYA MR. N DEKA MR. M GOGOI	SC, PWD MR. K. GOGOI, ADDL. SR. GA, ASSAM
33	WP(C)/738/2022	M/S VISION METALIK COMPANY Versus THE UNION OF INDIA AND 2 ORS.	MR. D SAHU MR. R S MISHRA MS M GOGOI	SC, GST ASSTT.S.G.I.
34	WP(C)/3470/2022 FIXED	AMAL BHATTACHARJEE Versus THE STATE OF ASSAM AND 5 ORS	MR. K A MAZUMDER MR A HAI	SC, P AND R.D. GA, ASSAM
35	WP(C)/3717/2022 FIXED	NILCHANDRA SINGHA Versus THE UNION OF INDIA AND 4 ORS	MR. N B P SINGHA	MR. A K DUTTA ASSTT.S.G.I.
36	WP(C)/4853/2022	KAMAL SAIKIA Versus THE POWER GRID CORPORATION OF INDIA LTD AND 5 ORS	MR S BORTHAKUR MS. P BORAH	MR M Z AHMED GA, ASSAM MR. A M DUTTA MS. M BARMAN, GA, ASSAM (R-5) SC. FOR POWERGRID CORPN. LTD.
37	WP(C)/1360/2023 FIXED	SRI SRI RADHAMADHAB JEW SEBA PARICALANA SAMITY SINGLA ANCHALIK COMMITTEE AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR B SINHA	MRS. R DEVI (C.G.C.) DY.S.G.I.
38	Arb.P./26/2024	M/S BKSONS INFRASTRUCTURE PVT. LTD. Versus MINISTRY OF ROAD TRANSPORT AND HIGHWAYS,	R SARMAH MS M KAKOTY MR K J HAZARIKA	MR. C K S BARUAH DY.S.G.I. SC, PWD (NH)
39	Arb.P./46/2024 FIXED	M/S NIRAJ CEMENT STRUCTURALS LTD. AND ANR Versus THE UNION OF INDIA AND 4 ORS.	MR G N SAHEWALLA MR M SAHEWALLA MS G DUGAR MS T J SAHEWALLA MS K SARMA	DY.S.G.I.

40	WP(C)/5548/2024 FIXED	BIJOYANANDA CHOWDHURY AND 3 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	GA, ASSAM SC, REVENUE
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
41	Arb.P./34/2020	BEB-DDS-RKD (JV)-NAYAK (JV) Versus NORTH EAST FRONTIER RAILWAY AND ANR.	MR G N SAHEWALLA MR. U K NAIR MR H K SARMA MR. R SINGHA MR. M SAHEWALLA	MS G SARMAH SC, RAILWAY
42	WP(C)/527/2020	MINA KUMARI Versus THE STATE OF ASSAM AND 7 ORS.	MR. M R KHANDAKAR MR A K AZAD	GA, ASSAM SC, FOREST SC, FINANCE
43	WP(C)/3986/2022 FIXED	SMTI. BASANTI BARMAN AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MS. S CHAKRAVARTY MRS. P. SARMA MS S SARMA HAZARIKA MS. P CHUTIA	MR. SURAJIT DAS (r-5,6) GA, ASSAM MR P C GOSWAMI (r-5,6) MR. P P DAS (r-5,6) SC, REVENUE
WITH				
44	WP(C)/5685/2021	BASANTI BARMAN AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M NATH MR. A BHATTACHARJEE MS. P CHUTIA	GA, ASSAM MR P C GOSWAMI MR. P P DAS SC, P H E
WITH				
45	WP(C)/3971/2022	SMTI. BASANTI BARMAN AND 2 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. U K NAIR MS. S CHAKRAVARTY MRS. P. SARMA MS S SARMA HAZARIKA MS. P CHUTIA	MR. SURAJIT DAS (R-9,10) SC, P AND R.D. MR P C GOSWAMI (R-9,10) MR. P P DAS (R-9,10) MR B DEORI, JR. GA, ASSAM (R-3 & 5)
46	Arb.P./23/2023	M/S G. T. C. INDIA Versus UNION OF INDIA AND ANR.	MR. R HUSSAIN MS P SEN MR A A AHMED F. SHAHIN	DY.S.G.I.
47	WP(C)/3207/2023	TIRUPATI FOODS Versus THE UNION OF INDIA AND 6 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	MR. K GOGOI DY.S.G.I. SC, INDUSTRIES AND COMMERCE
48	WP(C)/6082/2023 FIXED	SARFARAJ NEWAJ RAHMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. L R MAZUMDER MR. A Z AHMED	GA, ASSAM MR. K K DEY (R-6) MR. P S BHATTACHARYYA (r- 1,2) MR V K BAROOAH(R-6) SC, REVENUE
49	WP(C)/6635/2023 FIXED	UDAI GOGOI Versus THE STATE OF ASSAM AND 5 ORS.	MS. J DEKA MS. A TALUKDAR	GA, ASSAM MR. P D NAIR(R-3,5,6) MR. A CHETRY (R-3,5,6) MR G ALAM(R-3,5,6) MR. H ROHMAN(R-3,5,6) MR D DEKA SC, INFORMATION COMMISSION
50	WP(C)/7423/2023 CAVT. NO.13892023,117800012482/023, FIXED	ABDUR RAHMAN MONDAL Versus THE STATE OF ASSAM AND 7 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM	MR. B C DAS MR. S H RAHMAN SC, CO OP MS. I DAS FOR CAVEATOR
51	WP(C)/1001/2024 FIXED	MD. MUSTAFA AHMED Versus THE STATE OF ASSAM AND 5 ORS.	MR. D GOGOI MR ARINDAM BARUAH	MR. N J GOGOI(SC, ASAMB) SC, AGRICULTURE SC, AGRICULTURE MARKETING BOARD.

BAIL HEARING

52 [AB/2918/2024](#)
FIXED

TAYEB ALI AND ANR
Versus
THE STATE OF ASSAM

MRS R BEGUM
MR R A AHMED
MR A ALAM
MR M HOQUE

PP, ASSAM

HEARING

53 [Review.Pet./39/2024](#)
IN WP (C) 7022/23 (D/O), FIXED

MUSSTT HASINA BEGUM
Versus
THE STATE OF ASSAM AND 5 ORS

MR. J KALITA
DIKSHITA DEKA

GA, ASSAM
MR P KATAKI (r-6)
SC, AG
MRS R BEGUM (r-6)
MS. A LALA (r-6)

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THE GAUHATI HIGH COURT AT GUWAHATI

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[For Wednesday,4th December 2024]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3683/2024	NUR ALOM Versus THE STATE OF ASSAM	MAHIBUR RAHMAN MR AZIZUR RAHMAN MS ASFIA AHMED	PP, ASSAM
2	Bail Appln./3685/2024	SHRI AJOY NUNIA Versus THE STATE OF ASSAM	MS. N.A. LASKAR MS. S. DEY	PP, ASSAM
3	Bail Appln./3686/2024	AMIRUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. A ALI MR. Y ALI	PP, ASSAM
4	Bail Appln./3691/2024	MAHMUDUL HASAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
MOTION				
5	Crl.Pet./1318/2024	ROHIT SAIKIA Versus THE STATE OF ASSAM AND ANR	MR. N N B CHOUDHURY MR. N SARKAR MR. A A BARMAN MR. D SUTRADHAR	PP, ASSAM
6	Crl.Pet./1341/2024	JITENDRA NATH SARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	PP, ASSAM
7	Crl.Pet./1400/2024	DR. RAJIB KUMAR MOHOTTA Versus THE STATE OF ASSAM AND ANR	MR. M KALITA MR. A PHUKAN MR. N M DAS MR. J HATIMURIA	PP, ASSAM
8	AB/3168/2024	RUMAN BEGUM BARBHUIYA Versus THE STATE OF ASSAM	MR F Z MAZUMDER	PP, ASSAM
9	AB/3169/2024	ATIKUR RAHMAN SIKDER @ KHOKON Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MS. P AHMED N. UDDIN MR. N ISLAM R KHA	PP, ASSAM
10	AB/3170/2024	MONOWAR HUSSAIN ALIAS JANU Versus THE STATE OF ASSAM	MR H R A CHOUDHURY	PP, ASSAM
11	AB/3171/2024	MAI JUDDIN SK. Versus THE STATE OF ASSAM	MR. A LAL MR A BRAHMA M K DEB	PP, ASSAM

12	AB/3173/2024	TANAY CHOUDHURY Versus THE STATE OF ASSAM	MS. M PATHAK MR. B HUSSAIN	PP, ASSAM
ADMISSION				
13	Crl.Pet./21/2020 WITH LCR TWO FILES (SCANNED).	MOKBUL HOSSAIN AND ANR. Versus THE STATE OF ASSAM	MR Z KAMAR MR. R R KAUSHIK MR. A A R KARIM	PP, ASSAM
14	Crl.Pet./891/2022	MD. FARIDUL ISLAM AND 5 ORS Versus THE STATE OF ASSAM	MR. I CHOUDHURY R L CHUTIA MS N GUPTA	PP, ASSAM
15	Crl.Pet./233/2023 WITH LCR TWO FILES (SCANNED)	SANJAY CHANDA Versus KAVITA SINGH CHANDA AND ANR	MS P SARMAH MR D NANDI	MR. S RANA (R-1) PP, ASSAM
16	Crl.Pet./1323/2023 WITH LCR ONE FILE	NOSHER ALI AND 5 ORS Versus THE STATE OF ASSAM AND ANR	MR M A ISLAM MR J I MONDAL	PP, ASSAM
17	Crl.Pet./60/2024	SOURAV SETHIA AND 2 ORS Versus SAPNA BOTHRA AND ANR	MR D K JAIN MR K JAIN MR. P AGARWAL	MR. N SHARMA (R-1) B K SINGHA (R-1) PP, ASSAM
18	Crl.Pet./415/2024	MUKUT MUSTAFA AHMED Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR R SENSUA MR P H KONWAR G KAUSHIK	MR. N ALAM (R-2) MR. K JAIN (R-2) PP, ASSAM
19	Crl.Pet./629/2024	SAUTIK GOSWAMI Versus THE STATE OF ASSAM AND 2 ORS	MS P DEVI MR P R SARMA	MS. S CHAKRAVARTY (R-3) MRS. P. SARMA(R-3) MRS. P. SARMA(R-3) T RAMCHIARY(R-3) T RAMCHIARY(R-3) PP, ASSAM
20	Crl.Pet./1199/2024	BINOY TALUKDAR Versus ANJU DAS	MRS. R S CHOWDHURY MR T DAS R. CHAUHAN MR R DAS	
BAIL HEARING (BA)				
21	Bail Appln./3179/2024 WITH SCANNED TCR	ABDUL RASHID Versus THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN	PP, ASSAM
22	Bail Appln./3322/2024 B/O	JAHIRUL KHA @ JEHIRUL KHA Versus THE STATE OF ASSAM	MR. S A AHMED MR. F A AHMED C S KAMTHONG MRS. A KHANAM	PP, ASSAM
23	Bail Appln./3468/2024 FIXED	RUKAN UDDIN BARBHUIYA Versus THE STATE OF ASSAM	MR. P K DEKA MR. P DAIMARY MR. R. KARIM MS. N M LONGKENG J MEDHI	PP, ASSAM
24	Bail Appln./3554/2024 FIXED	SRI BIKASH DEKA Versus THE STATE OF ASSAM	MR. K SINGHA MR P J PATAR M DEVI	PP, ASSAM
BAIL HEARING				
25	AB/314/2024 WITH AB/729/2024 (D/O), FIXED	MONOWARA BEGUM AND 4 ORS. Versus THE STATE OF ASSAM	MR. A K SHARMA MRS. N DEKA	PP, ASSAM
26	AB/1369/2024 FIXED	RAHUL KR DUTTA @ RAHUL DUTTA Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY	PP, ASSAM
27	AB/1422/2024 FIXED	MATIN ALI AND 7 ORS. Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY	PP, ASSAM
28	AB/1923/2024 FIXED	SHAHIDUL KHAN Versus THE STATE OF ASSAM	MR. A SAIKIA MR. N K DAS MR. A S ALI	MR. A RAHMAN PP, ASSAM

29	AB/2156/2024	JAKIR KHAN Versus THE STATE OF ASSAM	MR. R ALI MR P S DEKA MR. A CHETRY MR H A AHMED MR. D DAS MR. MUSTAFA HUSSAIN	MR. S C BISWAS(INFORMANT) MR. P S BISWAS (INFORMANT) PP, ASSAM
30	AB/2212/2024 FIXED	ABDUL RASHID @ ABDUR RASHID Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
31	AB/2453/2024 FIXED	EZAMUL HAQUE Versus THE STATE OF ASSAM,	MD. I HUSSAIN MR. A K DAS	PP, ASSAM
32	AB/2507/2024 FIXED	NAJIM ALI @ NAZIM ALI Versus THE STATE OF ASSAM	MR. A K AZAD MS S DEVI	PP, ASSAM
33	AB/2569/2024 FIXED	SAHID MIYA AND 7 ORS. Versus THE STATE OF ASSAM	MR. S C BISWAS MS. K L R YANTHAN MS A BORAH MS. J GHOSH MR. A K DAS	PP, ASSAM
34	AB/2574/2024 FIXED	SURESH MORANG Versus THE STATE OF ASSAM		PP, ASSAM
35	AB/2577/2024 FIXED	BITU DEKA Versus THE STATE OF ASSAM	MR. N K KALITA	PP, ASSAM
36	AB/2698/2024 FIXED	TAFJUL ALI Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
37	AB/2835/2024 FIXED	SUSHIL SARMA Versus THE STATE OF ASSAM	MR. B PHUKAN	PP, ASSAM
38	AB/2858/2024 FIXED	LOKMAN ALI AND ANR Versus THE STATE OF ASSAM	MR. N J DUTTA MR. A A MONDAL MR A ALAM MR. S UDDIN F KHATUN	PP, ASSAM
39	AB/2937/2024 FIXED	RAMAVATAR MANIHARI @ RAAMAVTER MAHESHWARI Versus THE STATE OF ASSAM	MR. D K BAIDYA MR. V A CHOWDHURY MR. R BARTHAKUR MR. M S HUSSAIN	PP, ASSAM
40	AB/2948/2024 FIXED	PRADIP GOGOI Versus THE STATE OF ASSAM	MR. M BISWAS MS. A K CHOPHI J SINGPHO A GHOSAL	PP, ASSAM
41	AB/3006/2024 FIXED	ROFIK ALI Versus THE STATE OF ASSAM	MR G CHAMUAH	PP, ASSAM
	WITH			
42	Bail Appln./3485/2024	SANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR G CHAMUAH	PP, ASSAM
43	AB/3014/2024 WITH SCANNED COPY OF CASE RECORD A/W CASE DIARY, WITH OFFICE NOTE, FIXED	BASER ALI AND ANR Versus THE STATE OF ASSAM	M HOSSAIN MD A WADUD MR J HUSSAIN	PP, ASSAM
44	AB/3020/2024 FIXED	PRASANTA KATH HAZARIKA @ NIPU Versus THE STATE OF ASSAM	MR. N BORAH G. R. SINGHA MR M.J. BHARALI	PP, ASSAM
45	AB/3038/2024 FIXED	SHRI PRABHAT HAZARIKA Versus THE STATE OF ASSAM	MR. A AHMED MS. D GOSWAMI	PP, ASSAM

ORDERS

46	CRL.A(I)/2/2022 3 Y 10 M 25 D :WITH LCR 6 FILES, PB-1	TAYUM TANGOM Versus THE STATE OF ASSAM	MR. N HASAN, AMICUS CURIAE	SC, DRI MR. S C KEYAL PP, ASSAM
47	Crl.L.P./3/2023 in Crl.A./10987/2022	M/S ARUNA TEXTILES Versus NANI GOPAL GOSWAMI	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	MR D CHAKRABORTY MR. H CHANDA
	WITH Crl.A./10987/2022 (Filing Number)	M/S ARUNA TEXTILES Versus NANI GOPAL GOSWAMI. A	MR S A BARBHUYAN	
48	Crl.A./365/2023 WITH LCR THREE FILES	MS SHREYA SARMAH Versus THE STATE OF ASSAM AND ANR.	MR A C BORBORA MRS. R BORBORA MR P KATAKI MS. N DEY MS. N KASHYAP	MR. A CHAUDHURY (R-2) MR. P K DAS (R-2) MR N J DAS (R-2) MR. N MAHAJAN (R-2) PP, ASSAM
49	Crl.A./367/2023 WITH LCR FOUR FILES.	MOHIM UDDIN MAZUMDER AND 3 ORS. Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
50	Crl.Pet./397/2023	ZAKIR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MRS. S KHATANIAR MR. T PRADHAN	PP, ASSAM
51	Crl.A./91/2024 WITH LCR FOUR FILES.	LAKHI DEV SAIKIA AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR J PAYENG MR. A BURAGOHAIN MR. G BORA	PP, ASSAM
52	Crl.Rev.P./338/2024	SMTI. RIJURANI DAS Versus STATE OF ASSAM AND ANR	MRS M DAS	PP, ASSAM
53	Crl.Pet./1051/2024 FIXED.	VISHAL DAGA Versus THE STATE OF ASSAM AND ANR	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI MS B CHAUHAN	PP, ASSAM
54	WITH Crl.Pet./483/2024	JYOTI DAGA AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI MS B CHAUHAN	H A SARKAR (r-2) MR S DAS (r-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 04/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR. R P SINGH	14-11-2024	To	06-12-2024
6)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
7)	MR S SARMA	22-11-2024	To	15-02-2025
8)	MR J DAS	28-11-2024	To	31-12-2024
9)	MR. R P HAZARIKA	26-11-2024	To	05-12-2024
10)	MS. D SAIKIA	04-12-2024	To	10-01-2025
11)	MR R GOENKA	28-11-2024	To	06-12-2024
12)	MR A GOENKA	28-11-2024	To	06-12-2024
13)	MR. T ROY	03-12-2024	To	06-12-2024
14)	MRS. B SARKAR	03-12-2024	To	06-12-2024
15)	MRS. K DEVI	29-11-2024	To	09-12-2024
16)	MR D C K HAZARIKA	02-12-2024	To	07-12-2024
17)	MR. M RAHMAN	29-11-2024	To	04-12-2024
18)	MRS. A GAYAN	02-12-2024	To	06-12-2024

19)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
20)	MR. T N DAS	01-12-2024	To	12-12-2024
21)	MR. N BARUAH	02-12-2024	To	15-12-2024
22)	MR. A R BHUYAN	03-12-2024	To	03-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,4th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 13

[CIVIL BENCH-II AND III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/1403/2024 FIXED	KHARGESWAR BORA Versus THE STATE OF ASSAM AND 2 ORS	MR A NATH MR. N J MEDHI	SC, HIGHER EDU
2	WP(C)/3529/2024 FIXED	SONASWARI RAMCHIARY Versus THE STATE OF ASSAM AND 6 ORS	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	SC, ELEM. EDU SC, BTC SC, FINANCE
3	WP(C)/5757/2024 FIXED	BADAL KHAN Versus THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY M ALAMGEER MR. A H M R CHOUDHURY	SC, HIGHER EDU SC, U G C
4	WP(C)/5994/2024 FIXED	PRABHAT CHANDRA DAS Versus STATE OF ASSAM AND 3 ORS	MR. S P CHOUDHURY MS B DEVI DR. B. C. BORAH	SC, ELEM. EDU SC, SCERT, ASSAM SC, FINANCE
5	WP(C)/6047/2024 FIXED	MAYEN UDDIN AHMED CHOUDHURY AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR F A LASKAR MR. D H MOZUMDER	SC, SEC. EDU. SC, FINANCE
6	WP(C)/6054/2024 FIXED	AHMADUR RAHMAN LASKAR AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR F A LASKAR MR. D H MOZUMDER	SC, SEC. EDU. SC, FINANCE
7	WP(C)/6067/2024 FIXED	DILIP BAISHYA Versus THE STATE OF ASSAM AND 7 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BORUAH MS. M SARMAH MS M BORAH	SC, ELEM. EDU SC, SCERT, ASSAM
8	WP(C)/6089/2024 FIXED	GEORGE BHUSAN TETTA Versus THE STATE OF ASSAM AND 2 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR K KASHYAB	SC, SEC. EDU.
9	WP(C)/6127/2024 FIXED	DEBIKA DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. D BARUAH MR. P K BORDOLOI	SC, HIGHER EDU
10	WP(C)/6272/2024 FIXED	HITESWAR SARMAH Versus THE STATE OF ASSAM AND 5 ORS	MR. M K SARMA MR. S B PRASAD	SC, SEC. EDU. SC, K A A C
11	WP(C)/6381/2024	TULASHI RABHA Versus THE STATE OF ASSAM AND 7 ORS	MR. S K GOSWAMI MR. R SHARMA	SC, SEC. EDU. SC, BTC SC, G U
12	WP(C)/6385/2024	NABA KRISHNA ROY Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR P H KONWAR	SC, ELEM. EDU

13	WP(C)/6394/2024	BISHNU PRIYA RABHA AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS	MR. A F N U MOLLAH K ZAMAN	SC, HEALTH
14	WP(C)/6395/2024	NILU PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR B SINHA	SC, HIGHER EDU SC, AG
15	WP(C)/6396/2024	JUNED AHMED MAZARBHUIYA Versus THE STATE OF ASSAM AND 3 ORS	MR B SINHA MR. H ISLAM	SC, ELEM. EDU GA, ASSAM
16	WP(C)/6404/2024	TIKENDRAJIT GOGOI Versus THE STATE OF ASSAM AND 5 ORS	MR. N HOSSAIN MR N SARMA	SC, ELEM. EDU GA, ASSAM
17	WP(C)/6414/2024	ASHARJYA BORO Versus THE STATE OF ASSAM AND 5 ORS	MR. M KALITA MR. A PHUKAN MR. N M DAS MR. J HATIMURIA	SC, ELEM. EDU GA, ASSAM
18	WP(C)/6420/2024	RIDIP LAHON Versus THE STATE OF ASSAM AND 5 ORS	MR. M KALITA MR. N M DAS MR. J HATIMURIA	SC, ELEM. EDU GA, ASSAM
19	WP(C)/6423/2024	KRISHNA MONI BORA Versus THE CHAIRMAN, ASSAM HIGHER SECONDARYU EDUCATION COUNCIL (AHSEC) AND 4 ORS	DR. P AGARWAL LEGAL AID COUNSEL	SC, HIGHER EDU
20	WP(C)/6424/2024	BINOY KUMAR NATH AND 29 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR A C BORBORA MRS. R BORBORA MR. U SAIKIA NOORE BEGUM	SC, SEC. EDU. SC, FINANCE
<u>ORDER (STAY VACATING)</u>				
21	I.A.(Civil)/2295/2024 FIXED in WP(C)/4156/2023 WITH WP(C)/4156/2023	THE UNION OF INDIA AND 3 ORS. Versus MANTU BARMAN MANTU BARMAN Versus THE UNION OF INDIA AND 3 ORS.	MR. A K DUTTA MR S BORTHAKUR MR. D GOGOI	MR. S BORTHAKUR MR. A K DUTTA DY.S.G.I.
<u>ORDER (IMPLEADMENT OF PARTY)</u>				
22	I.A.(Civil)/3484/2024 FIXED in WP(C)/3820/2024 WITH WP(C)/3820/2024	KUSHAL KUMAR PACHANI Versus THE STATE OF ASSAM AND 14 ORS SANJIB BORAH AND 7 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. S HAZARIKA MR. A R BHUYAN MS. A. BORAH MR N Z CHOUDHURY	SC, SEC. EDU. SC, SEC. EDU.
<u>ADMISSION</u>				
23	WP(C)/5434/2017 B/O, WITH WP(C)/2939/2020 (D/O), WP(C)/974/2008 (D/O), WP(C)/2499/2019 (D/O) WITH WP(C)/5255/2022	MEHBUB ALAM CHOUDHURY Versus THE STATE OF ASSAM and 4 ORS.	MR.G N SAHEWALLA MR.P DEKA MR.A CHETIA MD.ASLAM	SC, ELEMENTARY EDUCATION
24	WP(C)/5255/2022	MEHBUB ALAM CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS.	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR. A CHETIA MS K BHATTACHARYYA	SC, ELEM. EDU
25	WP(C)/666/2019 CAVT. NO.0014/2019 FIXED	ALTAF HUSSAIN Versus THE STATE OF ASSAM AND 7 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU MR H R A CHOUDHURY MR H R CHOUDHURY MR. S SUTRADHAR FOR CAVEATOR MR. J M SULAIMAN
26	WP(C)/4225/2019 B/O	SANKAR RANJAN PAUL Versus THE STATE OF ASSAM AND 4 ORS.	MS. N SHYAMAL MR. D NANDI MR. U K NAIR MR. S K DAS MR. M P SARMA	MS P SARMAH SC, SEC. EDU.

27	WITH WP(C)/2847/2019	SANKAR RANJAN PAUL Versus THE STATE OF ASSAM AND 7 ORS.	MS. N SHYAMAL MR. U K NAIR	DR. B AHMED (R-5) MR. M K CHOUDHURY (r-5) MR. N HAQUE (R-5) MR. A BARKATAKI (r-5) MR. I ALAM (SC, NCTE, R-8) MR K UDDIN (R-5) MR. A K AZAD (R-5) MR. S R BARBHUIYA MR M HUSSAIN MR. C BHATTACHARJEE (SC, SECONDARY EDU. DEPT.)
28	WP(C)/7226/2019 FIXED	PAHUMARA ANCHALIK ME SCHOOL Versus THE STATE OF ASSAM AND 9 ORS.	MR. A BARKATAKI MR B KAUSHIK MR P BHARDWAJ MR. M SARMA	SC, ELEM. EDU GA, ASSAM MR. N J KHATANIAR, SC, ELEMENTARY EDUCATION DEPARTMENT MR P NAYAK, SC, FINANCE DEPARTMENT AS WELL BTC. SC, BTC SC, FINANCE
29	WITH WP(C)/1413/2024	SATESWAR BRAHMA AND 20 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, FINANCE
30	WITH WP(C)/1428/2024	HITEN CHANDRA PATGIRI AND 6 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA	GA, ASSAM SC, EDU SC, FINANCE
31	WITH WP(C)/1449/2024	NAGENDRA CHANDRA BARMAN AND 7 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MR. D. BORAH	SC, ELEM. EDU GA, ASSAM SC, FINANCE
32	WITH WP(C)/1462/2024	RABIN MEDHI AND 15 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MR. D. BORAH	SC, ELEM. EDU GA, ASSAM SC, FINANCE
33	WP(C)/4898/2020 B/O	DR. AMAD UDDIN Versus THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	SC, HIGHER EDU MR. B. C. DAS (R8) MR. B. DEURI, GA, ASSAM (R7) MR. P. DEKA (R8) MR. A K DUTTA (R3, R5) MR. B BORAH (R8) MR. B PURKAYASTHA (R3, R5)
34	WP(C)/2319/2021	GOPAL KATEL Versus THE STATE OF ASSAM AND 9 ORS	MR P BHARDWAJ	SC, ELEM. EDU MR. N BORAH (R-8,9) MR. A RAJKHOWA (R-7 TO 10) MR. R P HAZARIKA (R-7 TO 10) N AHMED (R-8,9)
35	WITH I.A.(Civil)/2318/2021 in WP(C)/2319/2021	BIREN BHUYAN AND ANR Versus GOPAL KATEL AND 8 ORS.	MR. A RAJKHOWA MR. R P HAZARIKA	SC, ELEM. EDU
35	WP(C)/8395/2022 FIXED	DR. NABIN CHANDRA BARUAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. S P CHOUDHURY MS B DEVI MR. S. J. SARKAR	SC, HEALTH
36	WP(C)/539/2023 FIXED	DWIPENDRA NATH SARMA AND 12 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR R SINGHA MISS. M BORAH MS S PATOWARY	SC, ELEM. EDU SC, AG MR S M T CHISTIE SC, SEC. EDU.

37	WP(C)/1119/2023 FIXED	BHARAT CH. DAS Versus THE STATE OF ASSAM AND 3 ORS.	MS. A TALUKDAR	MR. S R BORUAH (R-5) SC, SEC. EDU. SC, FINANCE DEPTT.
38	WP(C)/2865/2023 FIXED	DULAL KRISHNA BHATTA Versus THE STATE OF ASSAM AND 3 ORS.	MR S KHOUND R SARMAH MR. K MOHAMMED	SC, HIGHER EDU SC, AG
39	WP(C)/5619/2023 B/O	NAJMA PARVIN Versus THE STATE OF ASSAM AND 3 ORS	MD. A J ATIA MS J MARIYAM MS A H ATIA	SC, ELEM. EDU GA, ASSAM
40	WP(C)/5862/2023 FIXED	SUPRATIK DEY AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. J I BORBHUIYA MR. L MOHAN MR. A B T HAQUE MR A HOSSAIN MR. K H CHOUDHURY	MR G ALAM(R-5) MS. P DAS MR. H ROHMAN(R-5) MR S R A NASER(R-5) MS, D MUSAHARY SC, SEC. EDU. SC, EDU SC, SEBA
41	WP(C)/6858/2023	SUBHADRA DAS AND 43 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M NATH MR. D P BORAH MR. A BHATTACHARJEE MR U GHOSH	SC, P AND R.D. SC, FINANCE
42	WP(C)/7443/2023 FIXED	RAFIQUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS	MR. A K HUSSAIN MR. B HUSSAIN	SC, ELEM. EDU GA, ASSAM SC, FINANCE
43	WP(C)/595/2024 FIXED	KAPIL HUSSAIN TALUKDAR Versus THE STATE OF ASSAM AND 5 ORS	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	SC, ELEM. EDU GA, ASSAM
44	WP(C)/1002/2024 FIXED	BHANU GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR. P K ROYCHOUDHURY MR. S U AHMED MR A HAWARI	SC, ELEM. EDU SC, AG SC, FINANCE
45	WP(C)/1057/2024 FIXED	ARCHANA PHUKON Versus THE STATE OF ASSAM AND 3 ORS.	MR. B D KONWAR SR. ADV. MR J SINGH MS V V THANYU MS S JAIN	SC, SEC. EDU.
46	WP(C)/1614/2024 B/O	A MANIHAR SINGHA AND 25 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR S HOQUE MR. M DEKA MS. E SIDDIQUI	SC, ELEM. EDU SC, FINANCE
WITH				
47	WP(C)/2169/2024	MOKBUL HUSSAIN LASKAR AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MD S HOQUE	SC, ELEM. EDU SC, FINANCE DEPTT.
48	WP(C)/3246/2024 FIXED	RATUL NEOG Versus THE STATE OF ASSAM AND 2 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	SC, ELEM. EDU SC, SCERT, ASSAM MRS. P B HAZARIKA (r-3) MR. S Ali (r-3) MS P SARMA

ORDERS

49	Cont.Cas(C)/109/2018	BISWAJIT GOGOI AND 9 ORS. Versus PREETOM SAIKIA AND 7 ORS.	MS. B BHUYAN MS. N BORAH	MR. A DEKA MR. R MAZUMDAR MS. A VERMA MRS. R BORAH MS U DAS MR. G TAYE SC, SEC. EDU. MS. R CHAKRABORTTY
WITH				
I.A.(Civil)/2709/2022 in Cont.Cas(C)/109/2018		BISWAJIT GOGOI AND 9 ORS. Versus PREETOM SAIKIA AND 7 ORS.	MS. B BHUYAN MS B BORA	
50	WP(C)/3388/2019 B/O	MOFIDA KHATUN Versus THE STATE OF ASSAM AND 7 ORS.	MR. M U MONDAL MR. N UDDIN MS. N NASRIN MD. I H KHAN	GA, ASSAM MR J ISLAM (R7,R8) SC, SEC. EDU. SC, SEBA
51	Cont.Cas(C)/461/2022	PARBATI DEKA Versus BHARAT BHUSHAN DEV CHOUDHURY AND ANR	MR. A K DUTTA	MR S M T CHISTIE SC, SEC. EDU.

52	WP(C)/4796/2022 B/O	SUNIL BASFORE Versus THE STATE OF ASSAM AND 3 ORS	MR. J SARMAH	SC, ELEM. EDU SC, AG (A AND E) MR. B CHOUDHURY, SC, SCERT SC, SEC. EDU.
53	WP(C)/4460/2023 B/O	MD. SHAMINUL HOQUE Versus THE STATE OF ASSAM AND 4 ORS	MD. A J ATIA MS J MARIYAM MS A H ATIA	
54	Cont.Cas(C)/92/2024 B/O	DIPALI CHAODHURY Versus NARAYAN KONWAR AND 3 ORS	MR. K R PATGIRI MR G SARMA MS CHITRALEKHA DAS MS. D. DEVI	MR S M T CHISTIE (R-4) MR B DEURI(R-3)
55	Cont.Cas(C)/140/2024 B/O	MUKUL BHAGABATI Versus NARAYAN KONWAR AND 3 ORS	MR. K R PATGIRI MR G SARMA MS CHITRALEKHA DAS MS K BARMAN	
56	Cont.Cas(C)/145/2024 FIXED	BINOD BASUMATARY Versus HEMA CHANDRA SAIKIA AND ANR	MR H P GUWALA MR. A BORO H. DAIMARY	MR D KALITA(R-1) MR. D NATH(R-1) MS. S G BARUAH(R-2) MR. B BORGHAIN(R-2) MR B SAIKIA(R-2) O ASSUMI(R-1)
57	Review.Pet./161/2024 IN WP(C)/6147/2022(D/O), B/O	THE STATE OF ASSAM AND ANR Versus JIBAN CH BARMAN AND ORS	MR. N J KHATANIAR MS K DAS	MR. M U MONDAL(R-1,2) MS. N NASRIN(R-1,2) MD. I H KHAN (R-1,2) MR K ISLAM(R-1,2) MR. A W MONDAL(R-1,2) DY.S.G.I. SC, SSA SC BTAD
58	Cont.Cas(C)/544/2024 FIXED	SITHI SUKLABAIDYA @ SITHI RANI SUKLABAIDYA Versus NISARG HIVARE AND ANR	MR. M DUTTA MS S DEV	MR. D NATH (R-1) O ASSUMI(R-1)
59	Cont.Cas(C)/550/2024 FIXED	PRITAM CHAKRABORTY Versus SMTI SURANJANA SENAPATI AND 2 ORS.	MR. I ALAM MR. T SK MR. RASHIDUL ISLAM	
60	Cont.Cas(C)/551/2024 FIXED	KISHOR KUMAR NATH Versus NARAYAN KONWAR	MR S BORTHAKUR MR D C NATH MR. M MONDAL	
61	I.A.(Civil)/2382/2024 B/O in WP(C)/8824/2018	SHRI BRAJA BALLAV DUTTA AND 50 ORS Versus UNION OF INDIA AND 4 ORS.	G. GOSWAMI MISS. M BORAH MR. B B BORAH MS L BARUAH	SC, ELEM. EDU DY.S.G.I. SC, SSA
	WITH WP(C)/8824/2018	MOHINI MOHAN GOGOI AND 121 ORS. Versus UNION OF INDIA AND 3 ORS.	MR. P K GOSWAMI G. GOSWAMI (P- 2,6,10,12,13,15, 20,22,24,25,28-30,37,43,46,48,50, 52,56,59,61,66,68,72-75,77-79, 81-84,103-105,107,111-122) MISS. M BORAH MR. B B BORAH MS L BARUAH	ASSTT.S.G.I. SC, SSA SC, EDU
	WITH I.A.(Civil)/389/2020 in WP(C)/8824/2018	THE STATE OF ASSAM AND ANR Versus MOHINI MOHAN GOGOI AND ANR	MR. S BHATTACHARYYA MR. S P BHATTACHARJEE	MR. P K GOSWAMI MR. R MAZUMDAR
	WITH I.A.(Civil)/1403/2020 in WP(C)/8824/2018	MOHINI MOHAN GOGOI AND 121 ORS. Versus UNION OF INDIA AND 3 ORS.	MR. P K GOSWAMI MISS. M BORAH MR. B B BORAH MS L BARUAH	ASSTT.S.G.I. SC, EDU SC, SSA
	WITH I.A.(Civil)/233/2024 in WP(C)/8824/2018	SHRI BRAJA BALLAV DUTTA Versus UNION OF INDIA AND 4 ORS	G. GOSWAMI (P- 2,6,10,12,13,15,20, 22,24,25,28- 30,37,43,46,48,50, 52,56,59,61,66,68,72-75,77-79, 81-84,103-105,107,111-122) MISS. M BORAH MR. B B BORAH ASSTT.S.G.I. MS L BARUAH	SC, EDU SC, SSA

	WITH I.A.(Civil)/417/2024 in WP(C)/8824/2018	MRS. KARABI BURAGOHAİN AND 5 ORS Versus THE UNION OF INDIA AND 4 ORS	SC, ELEM. EDU MRS L BORUAH SC, SSA	DY.S.G.I.
	WITH I.A.(Civil)/2412/2024 in WP(C)/8824/2018	SMTI KARABI BORGHOAIN AND 5 ORS Versus UNION OF INDIA AND 3 ORS.	MS M BORAH MS M BORAH MR. B B BORAH MS L BARUAH	DY.S.G.I. SC, EDU SC, SSA
62	WITH WP(C)/1879/2019	BHUBAN CH. DEKA AND 367 ORS. Versus THE UNION OF INDIA AND 6 ORS	MR N DUTTA MR D CHOUDHURY MR A D CHOUDHURY MR. T CHAKRABORTY MR. P DUTTA	MR. D C BORAH (R1,R2,R3) ASSTT.S.G.I. SC, SSA SC, EDU
63	WITH WP(C)/4246/2019	GIRIDHAR SARMA AND 24 ORS. Versus THE STATE OF ASSAM AND 10 ORS.	MR P J DUTTA MR R S RONGHANG MR. BANKIM PRASAD BORAH MR. PARTHIB KR. GOSWAMI	SC, ELEM. EDU MR. I ALAM SC, N C T E SC, BTC SC, FINANCE
64	WITH WP(C)/4914/2019	ACHYUTA NANDA MEDHI AND 55 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. P K GOSWAMI MR. B P BORAH MR P J DUTTA	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
65	WITH WP(C)/5489/2019	KANAN DEVI AND 35 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	SC, ELEM. EDU GA, ASSAM ASSTT.S.G.I. SC, SSAM
66	WITH WP(C)/5502/2019	LOVELY DUTTA AND 271 ORS. Versus THE UNION OF INDIA AND 6 ORS	MR D GOGOİ MR. S BORTHAKUR	SC, ELEM. EDU MR. D C BORAH, C.G.C. (R1-R3) ASSTT.S.G.I. SC, SSA
67	WITH WP(C)/5522/2019	ZAKIR HUSSAIN AND 196 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR. R M DEKA MR. KAMAL NAYAN CHOUDHURY MR. B K KASHYAP	MR. S C KEYAL, C.G.C. (R1- R3) ASSTT.S.G.I. SC, EDU SC, SSA
68	WITH WP(C)/5824/2019	JADUMONI BORAH AND 52 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. B P BORAH MR. S BIKASH MR P J DUTTA MR R S RONGHANG	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
69	WITH WP(C)/5973/2019	MANIK DEB NATH AND 53 ORS. Versus THE STATE OF ASSAM AND 11 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG MS. G GOSWAMI	SC, ELEM. EDU SC, N C T E SC, BTC SC, FINANCE
70	WITH WP(C)/6163/2019	GOUR CH. BARMAN AND 57 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA	SC, ELEM. EDU MR H GUPTA ASSTT.S.G.I. SC, SSA
71	WITH WP(C)/6710/2019	MOHAN PATOWARY AND 91 ORS. Versus UNION OF INDIA AND 5 ORS.	MR. R GOSWAMI MS. P. KALITA MS. D DUTTA MS. R DEVI	SC, ELEM. EDU SC, SSA
72	WITH WP(C)/7223/2019	JITU TAPAN SAIKIA AND 1040 ORS. Versus THE UNION OF INDIA AND 7 ORS.	MR. B D GOSWAMI MR. J M GOGOİ MS. B CHOWDHURY MS H DEKA MS. NANGTIEN AIDEO CHETIA	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
	WITH I.A.(Civil)/248/2024 in WP(C)/7223/2019	JITU TAPAN SAIKIA AND 1040 ORS. Versus THE UNION OF INDIA AND 7 ORS	MR. B D GOSWAMI MR. J M GOGOİ MS. NANGTIEN AIDEO CHETIA	SC, ELEM. EDU

	WITH I.A.(Civil)/2394/2024 in WP(C)/7223/2019	JITU TAPAN SAIKIA AND 1040 ORS. Versus THE UNION OF INDIA AND 8 ORS	MR. B D GOSWAMI MR. J M GOGOI MS. B CHOWDHURY MS H DEKA MS. NANGTIEN AIDEO CHETIA	SC, ELEM. EDU DY.S.G.I. SC, SSA
73	WITH WP(C)/7224/2019	SANGEETA KHOUND AND 52 ORS. Versus THE UNION OF INDIA AND 8 ORS.	MR. B D GOSWAMI MR. J M GOGOI MS. B CHOWDHURY MS H DEKA MS. NANGTIEN AIDEO CHETIA	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
	WITH I.A.(Civil)/246/2024 in WP(C)/7224/2019	SANGEETA KHOUND AND 52 ORS. Versus THE UNION OF INDIA AND 8 ORS.	MR. B D GOSWAMI MR. J M GOGOI MS. NANGTIEN AIDEO CHETIA	SC, ELEM. EDU GA, ASSAM SC, SSA
	WITH I.A.(Civil)/2392/2024 in WP(C)/7224/2019	SANGEETA KHOUND AND 52 ORS. Versus THE UNION OF INDIA AND 8 ORS.	MR. B D GOSWAMI MR. J M GOGOI MS. B CHOWDHURY MS H DEKA MS. NANGTIEN AIDEO CHETIA	SC, ELEM. EDU DY.S.G.I. SC, SSA
74	WITH WP(C)/7232/2019	TAPATY KEOT AND 29 ORS. Versus THE UNION OF INDIA AND 3 ORS	MS. M BORAH MR. B B BORAH MS. L BORAH	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
	WITH I.A.(Civil)/1402/2020 in WP(C)/7232/2019	TAPATY KEOT AND 29 ORS. Versus THE UNION OF INDIA AND 3 ORS	MR. P K GOSWAMI MR. B B BORAH MS. L BORAH MS. M BORA	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
	WITH I.A.(Civil)/401/2024 in WP(C)/7232/2019	TAPATY KEOT AND 2 ORS. Versus THE UNION OF INDIA AND ORS	MS. M BORAH MR. B B BORAH MS. L BORAH	SC, ELEM. EDU DY.S.G.I. SC, SSA
	WITH I.A.(Civil)/420/2024 in WP(C)/7232/2019	AJIT CHANDRA DAS AND 2 ORS Versus THE UNION OF INDIA AND 4 ORS	SC, ELEM. EDU MRS L BORUAH SC, SSA	DY.S.G.I.
	WITH I.A.(Civil)/2411/2024 in WP(C)/7232/2019	TAPATY KEOT AND 2 ORS. Versus THE UNION OF INDIA AND 3 ORS	MS. M BORAH MR. B B BORAH MS. L BORAH	SC, ELEM. EDU DY.S.G.I. SC, SSA
	WITH I.A.(Civil)/2413/2024 in WP(C)/7232/2019	AJIT CHANDRA DAS AND 2 ORS Versus THE UNION OF INDIA AND 3 ORS	MS M BORAH MR. B B BORAH MS. L BORAH	SC, ELEM. EDU DY.S.G.I. SC, SSA
75	WITH WP(C)/7519/2019	BHASKOR JYOTI BORAH AND 50 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	SC, ELEM. EDU MRS. A GAYAN ASSTT.S.G.I. SC, SSA
	WITH I.A.(Civil)/367/2020 in WP(C)/7519/2019	BHASKOR JYOTI BORAH AND 50 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
	WITH I.A.(Civil)/271/2024 in WP(C)/7519/2019	BHASKOR JYOTI BORAH AND 50 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	SC, ELEM. EDU DY.S.G.I. SC, SSA
	WITH I.A.(Civil)/2603/2024 in WP(C)/7519/2019	BHASKOR JYOTI BORAH AND 50 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR. B P BORAH MR P J DUTTA	SC, ELEM. EDU DY.S.G.I. SC, SSA
76	WITH WP(C)/7586/2019	SURENDRA DAS AND 129 ORS. Versus THE UNION OF INDIA AND 6 ORS	MR. V RAJKHOWA MR. D GOGOI MR. S BORTHAKUR	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
77	WITH WP(C)/7631/2019	ALAKESH DEKA AND 36 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA

78	WITH WP(C)/7917/2019	PRONAB BHARALI AND 181 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR. P K GOSWAMI MR S KHOUND MR. P NEOG	SC, ELEM. EDU MRS. A GAYAN ASSTT.S.G.I. SC, SSA
	WITH I.A.(Civil)/441/2020 in WP(C)/7917/2019	PRONAB BHARALI AND 181 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR. P K GOSWAMI MR S KHOUND MR. P NEOG	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
79	WITH WP(C)/8169/2019	MANASH PRATIM HANDIQUE AND 220 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
80	WITH WP(C)/8226/2019	SONDAJYA CHUTIA AND 25 ORS. Versus THE UNION OF INDIA AND 8 ORS.	MR. J M GOGOI MS H DEKA MS. NANGTIEN AIDEO CHETIA	SC, ELEM. EDU MR. A K DUTTA SC, SSA ASSTT.S.G.I.
	WITH I.A.(Civil)/2396/2024 in WP(C)/8226/2019	SONDAJYA CHUTIA AND 25 ORS. Versus THE UNION OF INDIA AND 8 ORS.	MR. J M GOGOI MS H DEKA MS. NANGTIEN AIDEO CHETIA	SC, ELEM. EDU MR. A K DUTTA DY.S.G.I. ASSTT.S.G.I.
81	WITH WP(C)/8923/2019	NAMITA TALUKDAR AND Versus UNION OF INDIA AND 5 ORS	MR. R GOSWAMI MS P PATHAK MS. R DEVI MS. U BHATTACHARYYA	SC, ELEM. EDU MRS S BARUAH MRS S BARUAH ASSTT.S.G.I. SC, SSAM
82	WITH WP(C)/9480/2019	DIPAK SAHU AND 30 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. B P BORAH MR P J DUTTA MR R S RONGHANG MS. A KALITA	ASSTT.S.G.I. SC, SSA
	WITH I.A.(Civil)/364/2020 in WP(C)/9480/2019	DIPAK SAHU AND 30 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
83	WITH WP(C)/1414/2020	PABITRA BORO AND 97 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. T DEURI MR. G C DEKA	SC, ELEM. EDU SC, BTC SC, SSA
84	WITH WP(C)/1800/2020	MONALISHA PHUKAN AND ANR. Versus THE UNION OF INDIA AND 4 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
85	WITH WP(C)/8112/2022	SADOU AXOM PRATHAMIK TET UTTIRNO SIKSHAK SAMAJ AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR T CHAKRABORTY MR. D CHOUDHURY	SC, ELEM. EDU SC, SSA
86	WITH WP(C)/3184/2023	JAGADISH KALITA AND 55 ORS Versus THE UNION OF INDIA AND 6 ORS	MR S BORTHAKUR MR. D GOGOI	SC, ELEM. EDU DY.S.G.I. SC, SSA
87	WITH WP(C)/439/2024	SADOU AXOM PRATHAMIK TET UTTIRNO SIKSHAK SAMAJ AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. S P SHARMA K AHMED	SC, ELEM. EDU SC, SSA
88	WITH WP(C)/2567/2024 FIXED	UDIT NARAYAN KAIRI Versus THE STATE OF ASSAM AND 4 ORS	MR. A H M R CHOUDHURY	SC, ELEM. EDU SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 04/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR. R P SINGH	14-11-2024	To	06-12-2024
6)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
7)	MR S SARMA	22-11-2024	To	15-02-2025
8)	MR J DAS	28-11-2024	To	31-12-2024
9)	MR. R P HAZARIKA	26-11-2024	To	05-12-2024
10)	MS. D SAIKIA	04-12-2024	To	10-01-2025
11)	MR R GOENKA	28-11-2024	To	06-12-2024
12)	MR A GOENKA	28-11-2024	To	06-12-2024
13)	MR. T ROY	03-12-2024	To	06-12-2024
14)	MRS. B SARKAR	03-12-2024	To	06-12-2024
15)	MRS. K DEVI	29-11-2024	To	09-12-2024
16)	MR D C K HAZARIKA	02-12-2024	To	07-12-2024
17)	MR. M RAHMAN	29-11-2024	To	04-12-2024
18)	MRS. A GAYAN	02-12-2024	To	06-12-2024
19)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
20)	MR. T N DAS	01-12-2024	To	12-12-2024
21)	MR. N BARUAH	02-12-2024	To	15-12-2024
22)	MR. A R BHUYAN	03-12-2024	To	03-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,4th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	CRP(IO)/83/2024	CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM Versus THE LABOUR COMMISSIONER CUM REGISTRAR OF TRADE UNIONS ASSAM	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR S CHAKRABORTY MR. P HAZARIKA MR D DAS MR B P SARMAH
	WITH I.A.(Civil)/3099/2024 in CRP(IO)/83/2024	THE LABOUR COMMISSIONER CUM REGISTRAR OF TRADE UNIONS ASSAM Versus CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM	MR S CHAKRABORTY	MR A BHATRA
MOTION (BA)				
2	Bail Appln./3694/2024	SMTI MANJURA KHATUN Versus THE STATE OF ASSAM	MR. D A KAIYUM MR. M S MONDAL	PP, ASSAM
MOTION				
3	CRP/132/2024 CAVT. NO.09782/024,	MINU DUTTA Versus THE UNION OF INDIA AND 12 ORS	MR. J I BORBHUIYA MR. S J SARMAH	MR H K BAISHYA SC, NHAI DY.S.G.I. SC, NHIDC FOR CAVEATOR
4	CRP(IO)/388/2024	KARIMGANJ CHAR BAZAR JAME MASJID Versus THE STATE OF ASSAM AND 2 ORS	MR H R CHOUDHURY A S PRODHANI K MAINUDDIN	GA, ASSAM
5	CRP(IO)/447/2024	NITA DAIMARY AND ANR Versus SMTI TUNU MAHANTA DAIMARY AND 8 ORS.	MR R SENSUA G KAUSHIK R A LAHKAR	
6	CRP(IO)/497/2024	ANUJ BARUA Versus HATIGARH ASSOCIATES AND 4 ORS.	MR. P SUNDI	
7	CRP(IO)/498/2024	ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION Versus RAMJAN ALI	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	

ADMISSION

8	CRP(IO)/267/2023 FIXED	HINDUSTHAN EARTHMOVERS Versus T K ENGINEERING CONSORTIUM PRIVATE LIMITED AND 6 ORS	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MS. S. TODI MR H K SARMA	MR. S K DEORI (R1, R2) MS. SOMILA (R1, R2)
9	WITH CRP(IO)/297/2023	HINDUSTHAN EARTHMOVERS Versus T K ENGINEERING CONSORTIUM PVT LTD AND ANR	MR G N SAHEWALLA MR N ANIX SINGH MR M SAHEWALLA MR H K SARMA MS K BHATTACHARYYA	MR. S K DEORI (R1, R2) MS. SOMILA (R1, R2) MR. L RUKHI (R1, R2)
10	Mat.App./47/2024	XXXXXXX Versus XXXXXXX	MS. P BHATTACHARYA MS. P MAHANTA MR. A BORUA MR T GOGOI	
	WITH I.A.(Civil)/3734/2024 in Mat.App./47/2024	XXXXXXX Versus XXXXXXX	MS. P BHATTACHARYA MS. P MAHANTA MR. A BORUA MR T GOGOI	
11	RFA/70/2024	SHRI JAMINI TALUKDAR Versus THE STATE BANK OF INDIA AND 3 ORS	MS C DAS SURAJ SONOWAL	
		<u>BAIL HEARING (BA)</u>		
12	Bail Appln./2777/2024	NAZRUL ISLAM Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
13	Bail Appln./3566/2024 FIXED	BISWANATH ROY AND ANR Versus THE CENTRAL BUREAU OF INVESTIGATION (CBI)	MR KUTUB ALI DR. D J DEKA	SC, CBI
		<u>BAIL HEARING</u>		
14	AB/2560/2024 FIXED	PRADIP KALITA AND ANR Versus THE STATE OF ASSAM	MR. S J SARMAH	SPL. PP, C.B.I. PP, ASSAM
15	WITH AB/2576/2024	PRAFULLA BORAH Versus THE STATE OF ASSAM	MS. P DUTTA MR. S J SARMAH	PP, ASSAM
16	AB/2895/2024 WITH CASE RECORD (SCANNED COPY)	SAIFUL ISLAM @ DABBU Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	MR. F A HASSAN (INFORMANT) PP, ASSAM
17	WITH Bail Appln./3593/2024	SAIDUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
		<u>FOR HEARING U/O XLI RULE II C.P.C.</u>		
18	RSA/206/2024 FIXED	MUSTT MISIRAN BEWA AND 2 ORS Versus KADER MONDAL AND 3 ORS	MR. A K PURKAYASTHA MR. A K HUSSAIN MS S HAZARIKA MR. B HUSSAIN	
	WITH I.A.(Civil)/3456/2024 in RSA/206/2024	MUSTT MISIRAN BEWA AND 2 ORS Versus KADER MONDAL AND 3 ORS	MR. A K PURKAYASTHA MR. A K HUSSAIN MS S HAZARIKA MR. B HUSSAIN	
19	RSA/226/2024	SHYAMLAL BANSAL Versus THE STATE OF ASSAM AND 5 ORS	MR. R P N SINGH MR. N N JHA MR. M UDDIN MS M SAHOO	GA, ASSAM SC. SMALL INDUSTRIES
20	RSA/227/2024	RANI DEY Versus ON THE DEATH OF LT PADMARAM DEKA @ RAMCHARAN DEKA HIS LEGAL HEIRS OF HEM KANTI DEKA AND ORS	MR S C DAS P BURAGOHAIN MR. C. SHIL	

21	RSA/228/2024	MAINUL HOQUE @ MAINAL HOQUE Versus MAHIBUL ISLAM AND ORS	MR. SURAJIT DAS MR. P P DAS	
22	RSA/229/2024	RAMESWAR OJHA AND ANR Versus BIBHASH BHATTACHARJEE	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR H AGARWAL MR J SINGH MS M ZOMUANPUII MS S JAIN	
	WITH I.A.(Civil)/3739/2024 in RSA/229/2024	RAMESWAR OJHA AND ANR Versus BIBHASH BHATTACHARJEE	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR H AGARWAL MR J SINGH MS M ZOMUANPUII MS S JAIN	
ORDERS				
23	RSA/138/2019 WITH LCR	SRI NABUL CHANDRA BORO Versus SMTI. BHABANI BORO @ DAIMARY AND ANR	MR H K SARMA MR. M DAS	MR. A SATTAR S CHOUDHURY
	WITH I.A.(Civil)/2164/2019 in RSA/138/2019	SRI NABUL CHANDRA BORO Versus SMTI. BHABANI BORO @ DAIMARY AND ANR	MR H K SARMA MR. M DAS	MS. N BARMAN
24	RSA/79/2022	ATUL DAS AND 3 ORS. Versus KAMAL CHANDRA HAZARIKA	MR. D C C PHUKAN MS. J GOGOI MS R BORAH	MR. P J SAIKIA MR. P BORDOLOI MR D BHUYAN MR K J SAIKIA
	WITH I.A.(Civil)/743/2023 in RSA/79/2022	KAMAL CHANDRA HAZARIKA, Versus ATUL DAS AND 3 ORS.	MR. P BORDOLOI MR D BHUYAN	MR. D C C PHUKAN
25	RSA/91/2022 WITH LCR	MUSTT. MARIZAN KHATUN AND ORS. Versus PIR BOCSO AND 7 ORS.	MS. R CHOUDHURY M ALAMGEER MR. M ALAM	MR. D C C PHUKAN (R-1 TO 8) MS. J GOGOI (R-1 TO 8)
	WITH I.A.(Civil)/2685/2023 in RSA/91/2022	MUSTT. MARIZAN KHATUN AND ORS. Versus PIR BOCSO AND 7 ORS.	M ALAMGEER MR. A ALAM MR. M ALAM	MR. D C C PHUKAN
26	MFA/13/2023 WITH LCR, WITHOFFICE NOTE, FIXED	RELIANCE GENERAL INSURANCE CO. LTD. Versus MUST. MONOWARA BEGUM and ANR,	MS L SHARMA MR.K K BHATTA MR.K K BHATTACHARYYA MR.J JOHN	MR.M DUTTA(R-1) MR.M ISLAM(R-1)
27	RSA/162/2023	MONOJ JALLAN Versus M/S BADULIPAR LTD.	MR G N SAHEWALLA MD ASLAM MR N ANIX SINGH MS. S. TODI MR H K SARMA	MS. N UPADHYAY MR. P DAS
28	RSA/196/2023	BHUPEN BARMAN Versus DHARMESWAR BARMAN AND ANR.	MR B D DAS MR H K SARMA MRS R DEKA MR. H R DAS	MR. D DOLEY (r-1) MS A DEKA (r-1)
29	RSA/215/2023	MONNAF HUSSAIN AND ANR. Versus SATYENDRA ROY AND 8 ORS.	MR. P S DEKA MR. B K BHAGAWATI MS B LAHKAR MR B S DEKA	MR. D A KAIYUM (R-1,2,3,4) MR. T GOGOI , GA, ASSAM, (R- 6,7,8) MR. M S MONDAL(R-1,2,3,4)
	WITH I.A.(Civil)/3737/2023 in RSA/215/2023	MONNAF HUSSAIN AND ANR. Versus SATYENDRA ROY AND 8 ORS.	MR. P S DEKA MR. B K BHAGAWATI MS B LAHKAR MR B S DEKA	

30	I.A.(Civil)/3248/2023 WITH LCR in RSA/141/2018	ON THE DEATH OF SRI SITAL BARMAN @ CHANDAL RAM BARMAN HIS LEGAL HEIR SRI RAJIB BARMAN (SON)AND ORS Versus ON THE DEATH OF LORBADI BARMAN HER LEGAL HEIRS RANJAN BARMAN AND ORS.	MR. A ROSHID	
	WITH RSA/141/2018	ON THE DEATH OF SRI SITAL BARMAN @ CHANDAL RAM BARMAN HIS LEGAL HEIRS AND ORS Versus ON THE DEATH OF SMTI LORBADI BARMAN HER LEGAL HEIRS XXXXXXXX Versus XXXXXXXX	MR. M H RAJBARBHUIYAN MR. A ROSHID MS. M R DEVI	MR. R GOSWAMI
31	I.A.(Civil)/10/2024 in Mat.App./15793/2023	XXXXXXXX Versus XXXXXXXX	MS. P CHOUDHURY	
	WITH Mat.App./15793/2023 (Filing Number)	XXXXXXXX Versus XXXXXXXX	MS. P CHOUDHURY	
32	RSA/14/2024	SRI RAJU AGARWALLA AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. P J SAIKIA, SR. ADV MR. A K GUPTA MR. R S MISHRA	MR. A SATTAR (r-7,7A) MISS. M BORAH (r-7,7A) MR H K BARUAH (r-7,7A) SC, REVENUE
	WITH I.A.(Civil)/237/2024 in RSA/14/2024	SRI RAJU AGARWALLA AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. P J SAIKIA, SR. ADV MR. A K GUPTA MR. R S MISHRA	SC, REVENUE
33	Review.Pet./27/2024 in Cont.Cas(C)/215/2023 (D/O), FIXED	MANSUR ALI AHMED Versus SANTOSHI AGARWALLA AND ANR	MR. K N CHOUDHURY MR. D J DAS	MR. D MAZUMDAR MR. S BISWAS MR C GOGOI MS D DEVI MS. S NATH MR. D MAZUMDAR
34	RSA/87/2024 WITH LCR	DIVISIONAL MANAGER (AREA MANAGER) FOOD CORPORATION OF INDIA Versus SHRI ALTAF HUSSAIN @ ALTAFUR RAHMAN AND 5 ORS	MR B K SINGH MRS J BEGUM	GA, ASSAM
35	RSA/128/2024 CAVT. NO.06312/024, WITH LCR	RUPAK PAUL Versus M/S SARADAMANI STORE AND 2 ORS.	MR. D CHAKRABARTY MS D.CHAKRABARTY	MR G N SAHEWALLA MD ASLAM MR. A BHATTACHARYA(R- 1,2) MR S CHOUDHURY(R-1,2) MS. K MALAKAR(R-1,2) MR. A BHATTACHARJEE(R- 1,2) MR H K SARMA MS K BHATTACHARYYA FOR CAVEATOR
36	RSA/156/2024	RITA BORAH Versus AMIYA HAZARIKA	MR. R SARMA MR G CHAMUAH MS DIPALI DUTTA	
	WITH I.A.(Civil)/2532/2024 in RSA/156/2024	RITA BORAH Versus AMIYA HAZARIKA	MR. R SARMA MR G CHAMUAH MS DIPALI DUTTA	
37	I.A.(Civil)/232/2024 in RSA/300534/2017	SRI LAKHESWAR BORA and ANR Versus SRI JADAV DEKA @ BORDOLOI and 3 ORS	MR A DASGUPTA MR. T BAIDYA MS. A S BAIDYA MR. K M HALOI MS C.DEVI	MS A HUSSAIN (R-1,3)
	WITH RSA/300534/2017 (Filing Number)	SRI LAKHESWAR BORA and ANR Versus SRI JADAV DEKA @ BORDOLOI and 3 ORS	MS.S SENAPATI MR.A K SAHEWALLA	

38	I.A.(Civil)/787/2024 B/O in Mat.App./7603/2023	XXXXXXX Versus XXXXXXX	MS B DEVI MS. M BORA DR K PANDAV MR. S. J. SARKAR	
	WITH Mat.App./7603/2023 (Filing Number)	XXXXXXX Versus XXXXXXX	MR. S P CHOUDHURY	
39	I.A.(Civil)/1693/2024 in RSA/12848/2023	FAYZAL HOQUE AND 2 ORS Versus ABDUL RASHID AND ORS	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	MR. A T SARKAR (R-1,2) MR S HUSSAIN(R-1,2)
	WITH RSA/12848/2023 (Filing Number)	FAYZAL HOQUE AND 2 ORS Versus ABDUL RASHID AND 4 OSR. E	MR. A C SARMA	
40	I.A.(Civil)/2274/2024 in RSA/70/2024	NILU GOGOI @ NILU GOGOI CHETIA Versus LAKHIMA DUTTA SAIKIA,	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	
	WITH RSA/70/2024	NILU GOGOI @ NILU GOGOI CHETIA Versus LAKHIMA DUTTA SAIKIA	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	MR. K BORUAH MR. B HALDAR
	WITH I.A.(Civil)/1253/2024 in RSA/70/2024	NILU GOGOI @ NILU GOGOI CHETIA Versus LAKHIMA DUTTA SAIKIA	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	
41	I.A.(Civil)/2769/2024 in RSA/7690/2024	MAMANI SAIKIA AND 2 ORS Versus TULAN SAIKIA @ MOINA SAIKIA AND 13 ORS	MR. N C DAS MS. M DEVI MS M BORAH MS. J BAISHYA	MR. N BORAH (R-5,6,7,8,9) MR. N BORAH (R-5,6,7,8,9)
	WITH RSA/7690/2024 (Filing Number)	MAMANI SAIKIA AND 2 ORS Versus TULAN SAIKIA @ MOINA SAIKIA AND 13 ORS H	MR. N C DAS	
42	I.A.(Civil)/3370/2024 WITH LCR in RSA/172/2014	NURJAHAN KHATUN and 4 ORS. Versus CHUM CHUM ARA HAZARIKA and 4 ORS. F	R. ALI MR. A MOBARAQUE	R ALI
	WITH RSA/172/2014	NURJAHAN KHATUN and 4 ORS. Versus CHUM CHUM ARA HAZARIKA and 3 ORS.	MR.B BANERJEE MS.M DEB MR.A T SARKAR MR.D F A AHMED MR.J LASKAR MR.A DEY MR. A MOBARAQUE	GA, ASSAM MR.R J BORDOLOI MR.P K TALUKDAR MR. R ALI (R-1) MR M KALITA (R-1) MR M BORO (R-1) FOR CAVEATOR
	WITH I.A.(Civil)/3681/2023 in RSA/172/2014	NURJAHAN KHATUN and 4 ORS. Versus CHUM CHUM ARA HAZARIKA and ORS.	MR. A MOBARAQUE	GA, ASSAM R. ALI
	WITH I.A.(Civil)/3682/2023 in RSA/172/2014	NURJAHAN KHATUN and 4 ORS. Versus CHUM CHUM ARA HAZARIKA and 9 ORS.	MR. A MOBARAQUE	GA, ASSAM R. ALI

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THE GAUHATI HIGH COURT AT GUWAHATI

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,4th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CRIMINAL BENCH TO TAKE UP MATTERS UP TO THE YEAR 2019

THIS COURT WILL TAKE UP BAIL HEARING MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION,QUASHMENT AND HEARING MATTERS

OLD CRIMINAL MATTERS WILL NOT BE ADJOURNED, AND IF NECESSARY, MATTERS WILL BE HEARD BY APPOINTING AMICUS CURIAE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Crl.Rev.P./464/2011 WITH LCR FOUR FILES. FIXED.	SRI DILARUJ ZAMAN Versus THE STATE OF ASSAM	MR. P MAHANTA, Amicus Curiae MR.A M BORA MR.P BHAGAWATI MD.S ALI MS.J BEGUM MR.M ALAM MR.G BORDOLOI	PP, ASSAM
2	Review.Pet./22/2024 in FAO/5/2021 (D/O), FIXED	ANIL SAIKIA AND 3 ORS. Versus PABITRA BORO	MR. P P BARUAH MR. D GOSWAMI MS. R DEVI	MR. R K BHUYAN MR. M KASHYAP MR N K KASHYAP(R-2) MS. P MEDHI(R-2)
QUASHMENT				
3	Crl.Pet./397/2018 PART-HEARD, FIXED	AMITABH HAZARIKA Versus MAINUL HOQUE	MR D K BHATTACHARYYA MR. N DEKA MR. M GOGOI	MR. S C BISWAS MR R KARIM MR. P S BISWAS MS A DAS
4	Crl.Pet./1387/2019 PART-HEARD, WITH LCR 2 FILES (SCANNED), FIXED	RANJIT BARUAH AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR G N SAHEWALLA MR. P BORA MR. P DEKA MR. A CHETIA	MR. J SINGH MR. K K HANDIQUE PP, ASSAM
5	Crl.Pet./465/2013 FIXED	PRADIP KUMAR DAS Versus THE STATE OF ASSAM AND ANR	MR.B D KONWAR MR.R KALITA MS.P CHOUDHURY MSG GHOSH MRS.J M KONWAR	PP, ASSAM
6	Crl.Pet./36/2017 WITH LCR ONE FILE.	NIZAME UDDIN BARBHUIYA and 2 ORS. Versus DEBASISH DUTTA and ANR.	MR.A BHATTACHARJEE MR.P P DUTTA MR.A BARUA	MR.D CHAKRABARTY(R-1) MS.S HAZARIKA(R-1) PP, ASSAM

7	Crl.Pet./271/2017	M/S. M.K.B ASIA PVT. LTD, and 4 ORS. Versus SRI SRI SATRADIKAR and 2 ORS.	MR.M K CHOUDHURY MR.N BARUA MR.A BARKATAKI MR P BHARDWAJ MR.T N SRINIVASAN	MR. R K BHUYAN (R 1) MR K SAIKIA (R 1) PP, ASSAM
8	Crl.Pet./421/2017	AJIT MEDHI Versus THE STATE OF ASSAM and ANR	MR.S BARMAN MS.A SARMA	MR.R DER-2 PP, ASSAM MR.R J SARMA(R-2)
9	Crl.Pet./571/2017 WITH LCR (FOUR FILES)	MAHTAB Versus THE STATE OF ASSAM and ANR.	MR.R HAZARIKA MR.N HASAN MS.S KAKATI MR.S BORTHAKUR	PP, ASSAM
10	Crl.Pet./352/2019 WITH SCANNED COPY OF LCR 3 FILES, FIXED	DWIJENDRA KALITA Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MRS J M KONWAR	PP, ASSAM

HEARING

11	Crl.Rev.P./323/2011 PART-HEARD, WITH LCR 3 FILES, FIXED	SAFIA BEGUM Versus MD. WAHIDUR RAHMAN	MR.A R SIKDAR MR.M AHMED MR.M H TALUKDAR	MD.M U AHMED MR.S F CHISTIE MRD DUARA
12	Crl.Rev.P./290/2012 WITH LCR THREE FILES.	MAMUD ALI and 2 ORS Versus THE STATE OF ASSAM	MR.G SAROWAR MRM RAHMAN MR.M ISLAM MR.N UDDIN	MR.S RANA PP, ASSAM MRSK N MAHAMMAD
13	Crl.Rev.P./317/2012 WITH LCR THREE FILES.	SWAPAN KR. GOYARY Versus THE STATE OF ASSAM AND ANR	MR.R S CHOUHAN	MR.S BHUYAN MRA KUNDU PP, ASSAM
14	Crl.Rev.P./349/2012 WITH LCR FOUR FILES.	ABU BAKKAR and 2 ORS Versus THE STATE OF ASSAM	MR.S C BISWAS MR.B CHOUDHURY MR.T HUSSAIN MS.E SHITIRI MS.A DEY MS.S D CHOUDHURY	PP, ASSAM
15	Crl.Rev.P./280/2013 WITH LCR 4 FILES, FIXED	BIJOY MUNDA and 4 ORS Versus THE STATE OF ASSAM	MD.A HUSSAIN MR.D DAS MR.K SARMA MR.M BERIA MR.K CHOUDHURY MS.K M SARMA	PP, ASSAM
16	Crl.Rev.P./361/2013 WITH LCR 2 FILES, FIXED	NURUL HAQUE MOZUMDER Versus THE STATE OF ASSAM	MR.I A HAZARIKA MR. E AHMED MR.N I KHAN MR.R A CHOUDHURY	PP, ASSAM
17	Crl.Rev.P./462/2013 WITH LCR 5 FILES, FIXED	SURENDRA DAS Versus THE STATE OF ASSAM	MRM H AHMED MR.H A AHMED MR.Z RAHMAN	PP, ASSAM
18	Crl.Rev.P./503/2019 WITH LCR 4 FILES, B/O	SHAH NAWAZ HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. I A HAZARIKA MR. A M AHMED MR. I U CHOWDHURY	PP, ASSAM

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THE GAUHATI HIGH COURT AT GUWAHATI

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,4th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

**[THIS BENCH WILL SIT AFTER RISING OF
THE DIVISION BENCH-II, ONLY IF
TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	AB/3174/2024	SURAJIT DAS CHOUDHURY @ SUJIT DAS CHOUDHURY Versus THE STATE OF ASSAM	MR. D K BAIDYA MR. M S HUSSAIN	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
2	Bail Appln./3382/2024 FIXED	SAHED UDDIN Versus THE STATE OF ASSAM	MR. U N CHATTRY MR. O LASKAR	PP, ASSAM
3	Bail Appln./3631/2024 FIXED	DHIRAJ RAJBONGSHI Versus THE STATE OF ASSAM	MR T N SRINIVASAN MR. N ISLAM MD A ISLAM	PP, ASSAM
<u>ORDERS</u>				
4	I.A.(CrI.)/1009/2024 IN AB/1859/2024 (D/O),FIXED in AB/1859/2024	VALLEPU SRINIVASULU Versus THE STATE OF ASSAM	MS. S BHUYAN MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH	PP, ASSAM
<u>HEARING</u>				
5	AB/2908/2024 FIXED	RAKESH KUMAR PRASAD Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
6	AB/3035/2024 FIXED	ASADUL HOQUE @ ASADUL ALI Versus THE STATE OF ASSAM	MR. M ALI MR J. ISLAM H R KHAN	PP, ASSAM
7	AB/3036/2024 FIXED	MUJAMAL HUSSAIN @ MUZAMIL HUSSAIN Versus THE STATE OF ASSAM	MR. M ALI MR J. ISLAM H R KHAN	PP, ASSAM
8	AB/3075/2024 FIXED	GIAS UDDIN LASKAR Versus THE STATE OF ASSAM	MR. A H M R CHOUDHURY	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3575/2024	ALONGIR ALI ALIAS HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. M AHMED MD I H LASKAR	PP, ASSAM
MOTION				
2	Crl.A./402/2024	RINKUMONI DAS @ RINKU DAS Versus THE STATE OF ASSAM AND ANR	MR. A R SHOME MR A J GHOSH MR N ALAM	PP, ASSAM
3	Crl.Rev.P./486/2024	DHRUBJYOTI NEOG Versus THE STATE OF ASSAM AND ANR	MR P KATAKI MS S BARPUJARI MRS R BEGUM MS. A LALA	PP, ASSAM
4	Crl.Rev.P./487/2024	JUGAL CHANGMAI Versus THE STATE OF ASSAM AND ANR	MR. A R SHOME MR A J GHOSH PRIYANKA DAS	PP, ASSAM
5	Crl.Rev.P./488/2024	BIRI TALING Versus THE STATE OF ASSAM AND 2 ORS	MR. L GOGOI	PP, ASSAM SPECIAL PP ASSAM
6	Crl.Rev.P./489/2024	PANKAJ JHUNJHUNWALA Versus SHYAMAL SUTRADHAR	MR. SURAJIT DAS MR SARFRAZ NAWAZ A S CHOUDHURY	
	WITH I.A.(Crl.)/1178/2024 in Crl.Rev.P./489/2024	PANKAJ JHUNJHUNWALA Versus SHYAMAL SUTRADHAR	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ	
7	Crl.Rev.P./490/2024	DWIJRAJ ROY CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MR. B M CHOUDHURY MR. U CHOUDHURY MR. B ZAMAN	PP, ASSAM
8	Crl.Pet./1443/2024 B/O	RAJENDRA DEORAH AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S C KEYAL M DEKA MS. N KAKATI K JAIN	PP, ASSAM
9	Crl.Pet./1444/2024 B/O	ANIL LAL BHAI @ ANIL KUMAR AND ANR Versus SHAKIR DODIYA AND 3 ORS	MR. S C KEYAL M DEKA MS. N KAKATI K JAIN	
10	Crl.Pet./1453/2024 B/O	BINITA MEDHI AND ANR Versus THE STATE OF ASSAM AND ANR	MR. U K GOSWAMI	PP, ASSAM

11	Crl.Pet./1471/2024	PRAKESWAR MEDHI Versus RAYANTI SWARGIARY	MR. G PATOWARY MR. R PHUKAN	
12	Crl.Pet./1472/2024	SUDIP DHAR Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MS A DAS MS. U NANDA MS A BORAH MS. J GHOSH	PP, ASSAM
13	Crl.Pet./1473/2024	KIRAN GOGOI Versus THE STATE OF ASSAM AND ANR	MR S R A NASER MR S AHMED M RAJKHOWA S K SARFARAJ KARIM	PP, ASSAM
14	Crl.Pet./1474/2024	KULDIP BHUYAN Versus SHRIRAM TRANSPORT FINANCE COMPANY LTD	MR. P MAHANTA MR J K BORDOLOI C SARMA V KHAKHALARY	
15	AB/3072/2024	RANUS UDDIN @ RANU Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
16	AB/3166/2024	ABDUL HANNAN Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH MR. M ALOM	PP, ASSAM
ADMISSION				
17	Crl.A./195/2023 WITH LCR FIVE FILES.	SMTI PANCHAMI BASUMATARY MAHATO Versus THE STATE OF ASSAM and 4 ORS	MS. P CHAKRABORTY MRS R CHETRI MS. A DAS MS. K KHAN MS.R BEGOM	MR. N C DAS (R-2,3,4,5) MR R ALOM (R-4) MR A K AZAD (R-2,3,5)
18	Crl.Pet./72/2024	DR. ASIF AHMED Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR P H KONWAR	MR. A M AHMED (R-2) MS. P. GHOSH (R-2) PP, ASSAM
19	Crl.A./404/2024	ABDUL SAMAD AND 2 ORS Versus THE STATE OF ASSAM	MS N BEGUM MR A SHORIF MR S J CHOUDHURY	PP, ASSAM
	WITH I.A.(Crl.)/1179/2024 in Crl.A./404/2024	ABDUL SAMAD AND 2 ORS Versus THE STATE OF ASSAM	MS N BEGUM MR A SHORIF MR S J CHOUDHURY	PP, ASSAM
20	Crl.Pet./435/2024 WITH LCR 2 FILES (SCANNED), FIXED	GAUTAM ROY Versus THE STATE OF ASSAM	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM MS. N M LONGKENG	PP, ASSAM
21	Crl.Pet./1392/2024 FIXED	SAMPU TALUKDAR Versus INCOME TAX DEPARTMENT	MS. P DUTTA MR. P BOIRAGI MR. S J SARMAH	SC, INCOME TAX
22	Crl.Pet./1393/2024 FIXED	SAMPU TALUKDAR Versus INCOME TAX DEPARTMENT TINSUKIA	MS. P DUTTA MR. P BOIRAGI MR. S J SARMAH	SC, INCOME TAX
BAIL HEARING (BA)				
23	Bail Appln./389/2024 WITH SCANNED COPY OF LCR.	ABRAR @ ABRAM Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR A AHMED	PP, ASSAM
24	Bail Appln./1831/2024 WITH SCANNED COPY OF LCR.	RAHENA BEGOM Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR A AHMED	PP, ASSAM
25	Bail Appln./1922/2024 WITH SCANNED COPY OF LCR.	AFZAL HUSSAIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY J M SULAIMAN MR. I U CHOWDHURY	PP, ASSAM
26	Bail Appln./2373/2024 WITH SCANNED COPY OF LCR.	AJIT NATH AND ANR Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM

27	Bail Appln./2375/2024 WITH SCANNED COPY OF LCR.	NIYARUN NESSA @ NEHARUN NESSA Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
28	Bail Appln./2713/2024 FIXED	MOSTAB ALI Versus THE STATE OF ASSAM AND ANR	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
29	Bail Appln./3021/2024 WITH SCANNED COPY OF LCR.	ICHUB ALI Versus THE STATE OF ASSAM	MR. J M A CHOUDHURY MR. A B T HAQUE L TUBIN L P BORAH	PP, ASSAM
30	Bail Appln./3266/2024 WITH SCANNED COPY OF LCR.	GOLAP KHAN Versus THE STATE OF ASSAM	MD A RAHMAN MS. A KHATUN	PP, ASSAM
31	Bail Appln./3486/2024 FIXED	HAMIDA PARBIN Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM

BAIL HEARING

32	AB/1648/2024 FIXED	APURBA CHOUDHURY Versus THE STATE OF ASSAM	MR. N ALAM MR K JAIN S A BAKHTIAR	PP, ASSAM
33	AB/2494/2024 FIXED	MOHIDUL HOQUE @ MEHEDUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR. T R SARMA MR. A K ROY	PP, ASSAM
34	AB/2695/2024	DIPEN DEKA BORUAH Versus THE STATE OF ASSAM	MR. R PHUKAN MS D DUTTA	PP, ASSAM
35	AB/2720/2024 WITH SCANNED COPY OF CASE DIARY.	ABID MAHAMMAD DIPTY ISLAM Versus THE STATE OF ASSAM	MR A A DEWAN MR H A RASHID	PP, ASSAM

ORDERS

36	Crl.A./284/2014 WITH LCR THREE FILES.	MD. KAMALUDDIN @ MUHAMMAD KAMALUDDIN Versus THE STATE OF ASSAM and ANR,	MR.F K R AHMED MRJ UDDIN MR.M K HUSSAIN MR.K ISLAM MR.A RAHMAN	PP, ASSAM
37	Crl.Pet./819/2022	MD. AMIRUL ISLAM AND ANR Versus THE STATE OF ASSAM AND ANR	MR J I MONDAL MR J ISLAM MR A N IQBAL	PP, ASSAM
38	Crl.Pet./822/2022	MD. AMIRUL ISLAM AND ANR Versus THE STATE OF ASSAM AND ANR	MR J I MONDAL MR J ISLAM MR A N IQBAL	PP, ASSAM
39	Crl.L.P./49/2023 in Crl.A./11565/2023	M/S PARAMOUNT ENGINEERS Versus DIRECTOR OF HI RISE INFRATECH PVT. LTD. AND ANR.	MS. R DEKA MR. S S GOSWAMI	

WITH

	Crl.A./11565/2023 (Filing Number)	M/S PARAMOUNT ENGINEERS Versus DIRECTOR OF HI RISE INFRATECH PVT LTD AND ANR. B	MR. S S GOSWAMI	
40	Review.Pet./188/2024 IN MACApp./154/2021(D/O), WITH LCR, FIXED	NEW INDIA ASSURANCE COMPANY LTD Versus BISWAJIT CHANDA AND ANR	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
41	Crl.A./207/2024 WITH LCR FIVE FILES.	JAHIRUL ISLAM @ JAHURUL ISLAM Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
	WITH			
42	Crl.A./217/2024	MIJANUR RAHMAN @ MD. MIZANUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
43	I.A.(Crl.)/1138/2024 FIXED in Crl.Pet./389/2024	RAJA BARUAH Versus THE STATE OF ASSAM AND ANR	MR. B CHOWDHURY	PP, ASSAM

	WITH Crl.Pet./389/2024	RAJA BARUAH Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR D L NATH	PP, ASSAM
44	I.A.(Crl.)/1143/2024 FIXED in Crl.Rev.P./425/2024 WITH Crl.Rev.P./425/2024	BINITA SEAL Versus THE STATE OF ASSAM AND ANR	MR. M H RAJBARBHUIYAN MRS R CHETRI MS R BEGUM	PP, ASSAM
45	I.A.(Crl.)/1174/2024 in Crl.Rev.P./9539/2024 WITH Crl.Rev.P./9539/2024 (Filing Number)	BINITA SEAL Versus THE STATE OF ASSAM SRI SOMER ALI Versus THE STATE OF ASSAM AND ANR	MR. M H RAJBARBHUIYAN MRS R CHETRI MS R BEGUM Ms. R. R. BORAH MR. A A R KARIM	PP, ASSAM
46	I.A.(Crl.)/1175/2024 in CRL.A(J)/3715/2024 WITH CRL.A(J)/3715/2024 (Filing Number)	SRI SOMER ALI Versus THE STATE OF ASSAM AND ANR SAHIL KARMAKAR Versus THE STATE OF ASSAM AND ANR	MR. A A R KARIM MS S SARMA HAZARIKA	PP, ASSAM
47	Crl.Pet./1311/2024 B/O WITH CRL.A(J)/3715/2024 (Filing Number)	SAHIL KARMAKAR Versus THE STATE OF ASSAM AND ANR G MONIRUL ISLAM Versus STATE BANK OF INDIA AND ANR	MS S SARMA HAZARIKA M M RAHMAN	PP, ASSAM
HEARING				
48	Crl.A./158/2012 WITH LCR 4 FILES, WITH OFFICE NOTE, FIXED	KUSHAL BORAH Versus THE STATE OF ASSAM	MS.N MODI MR.D K CHOMAL	PP, ASSAM
49	Crl.Rev.P./394/2023 WITH LCR 4 FILES, B/O WITH I.A.(Crl.)/338/2024 in Crl.Rev.P./394/2023	SHANKAR DEO SHARMA AND 3 ORS Versus THE STATE OF ASSAM AND ANR SMTI. RIYANKA SHARMA, Versus SHANKAR DEO SHARMA,	MR. D GOSWAMI MS P MEDHI MS R SAHA	MR. B J MUKHERJEE (r-2) MS R SAHA (r-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 04/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR. R P SINGH	14-11-2024	To	06-12-2024
6)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
7)	MR S SARMA	22-11-2024	To	15-02-2025
8)	MR J DAS	28-11-2024	To	31-12-2024
9)	MR. R P HAZARIKA	26-11-2024	To	05-12-2024
10)	MS. D SAIKIA	04-12-2024	To	10-01-2025
11)	MR R GOENKA	28-11-2024	To	06-12-2024
12)	MR A GOENKA	28-11-2024	To	06-12-2024
13)	MR. T ROY	03-12-2024	To	06-12-2024
14)	MRS. B SARKAR	03-12-2024	To	06-12-2024
15)	MRS. K DEVI	29-11-2024	To	09-12-2024
16)	MR D C K HAZARIKA	02-12-2024	To	07-12-2024
17)	MR. M RAHMAN	29-11-2024	To	04-12-2024
18)	MRS. A GAYAN	02-12-2024	To	06-12-2024

19)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
20)	MR. T N DAS	01-12-2024	To	12-12-2024
21)	MR. N BARUAH	02-12-2024	To	15-12-2024
22)	MR. A R BHUYAN	03-12-2024	To	03-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,4th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 20

[CIVIL BENCH-III, IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/4103/2014	JUGAL KUMAR NATH Versus THE STATE OF ASSAM AND 4 ORS	MS.N S THAKURIA MR.B D GOSWAMI MR.D BORAH MS.P DUTTA MR.M P BORAH	SC, FOREST
	WITH			
2	WP(C)/4780/2015	JUGAL KUMAR NATH Versus THE STATE OF ASSAM AND 5 ORS	MS.N S THAKURIA MS.M DEV MS.P DEB	SC, FOREST(R1-5)
	WITH			
3	WP(C)/4266/2016 CAVT. NO. 572/2016	JUGAL KR. NATH Versus THE STATE OF ASSAM and 6 ORS.	MS.N S THAKURIA MS.M DEV MS.N DEB MS.P DEB	SC, FOREST MR.D KALITA MS.J CHAKRABORTY MR.B K KAR MS.R BORAH MR.R K BORA(R 1-6) FOR CAVEATOR
4	WP(C)/3518/2015 WP(C) 3438/15 WP(C) 1744/15 WP(C) 2284/15 REV.PET. 90/18 REV.PET. 96/18 (ALL D/O)	ASSAM DRUG DEALER ASSOCIATION and 18 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR.R SARMA MR.D DAS MR.R SENSUA MR.R SINGHA	SC, HEALTH
5	WP(C)/1920/2016	DEBANANDA PRASAD Versus THE GOLAGHAT MUNICIPAL BOARD and ANR.	MS.A BEGUM MR.S N TAMULI MS.P K ZANNAT MR.N Z AHMED	MR.K SARMA(R-3) MR.D DAS(R-3) MR.R RAHMAN R-3 MS.K M SARMA(R-3)
6	WP(C)/3215/2017	M/S. NORTH EAST TRADING CO. and ANR. Versus THE STATE OF ASSAM and 4 ORS.	MS.N HAWELIA MS.N GOGOI MS.N BORDOLOI MR.M L GOPE	MR.B GOGOISC, FINANCE and TAXATION.
	WITH			
7	WP(C)/3377/2017	M/S. NORTH EAST TRADING CO. and ANR. Versus THE STATE OF ASSAM and 4 ORS.	MS.N HAWELIA MS.N GOGOI MR.M L GOPE MS.N BORDOLOI	SC, FINANCE & TAXATION MR.B GOGOI
8	WP(C)/3784/2017	SAHJAHAN ALI and 36 ORS. Versus THE UNION OF INDIA and 5 ORS.	MR. M K CHOUDHURY MR. R K BHUYAN MR A ZAMAN MR P BHARDWAJ MR.R RABHA	GA, ASSAM MR.U K NAIR(Sr.Adv.)(Rly.Adv.) MR. A BARKATAKI MR.A CHETRY SC, NF RLY

9	WP(C)/154/2018 CAVT. NO.1586/2017	AJUPA BIBI @ AJUPA BEGUM and ANR. Versus THE STATE OF ASSAM and 6 ORS.	MR. A ROSHID MR. M U MONDAL MR. M HUSSAIN MD. I H KHAN	MR G P BHOWMIK, SR.ADV. GA, ASSAM MR. P K ROYCHOUDHURY MR. D BARUAH (R6, R7) MR. R C DAS MS. S SARMA (R6, R7) MR. D MAZUMDAR (R6, R7) MS. P BURAGOHAIN MR S C DAS MR. A I Ali (R6, R7) MR. S BISWAS (R6, R7) MS P CHETIA MR V KUNDU MS D DEVI (R6, R7) GA, ASSAM
10	WP(C)/8308/2018	DHIREN KUMAR AND 6 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MS B DEVI MR. R SARMA MRS. G M D BAISHYA	GA, ASSAM
11	WP(C)/8317/2018	RAFIQUE UDDIN LASKAR Versus THE STATE OF ASSAM AND 2 ORS.	MR. P ROY MR. I ALAM MR. T SK	GA, ASSAM
12	WP(C)/766/2019	HEM CH. DAS Versus THE STATE OF ASSAM AND 5 ORS	MISS. M BORAH MR. B B BORAH MS L BARUAH	GA, ASSAM MR. S DUTTA SC, FOREST
13	WP(C)/4207/2019	ANIL KUMAR AGARWAL AND 3 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. A K BHUYAN MR. M DAS MS. N CHOUDHURY MS. P PATHAK MR. M BORAH MR. A KHOUND MS S SARMA HAZARIKA MS. Y S PHOM MR A TALUKDAR	MR S S DEY GA, ASSAM MS. M BHATTACHARJEE MR. D J KAPIL SC, G M D A SC, GMC
14	WP(C)/979/2020	TAPAS PUROKITE Versus COMMERCIAL TAX OFFICER AND 3 ORS	MR. A KAKATI	SC, TAXES SC, FINANCE
15	WP(C)/1278/2020	SUNIL SINGH Versus UNION OF INDIA AND 3 ORS.	MR S N SARMA SENIOR ADVOCATE MR. T U LASKAR MR. A B T HAQUE	Mukesh Sharma MR. D SARAF MR. S S GUPTA ASSTT.S.G.I.
16	WP(C)/1316/2020	MITALI DEKA Versus THE STATE OF ASSAM AND 4 ORS.	MD H R AHMED MD A ISLAM	GA, ASSAM SC, REVENUE
17	WP(C)/2096/2020	PRASANTA SARMAH Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. D J DAS	GA, ASSAM SC, REVENUE
18	WP(C)/3174/2020	ANURAG PODDAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. O P BHATI MR. T C DAS MR. P SARMA MR. M K GOGOI	SC, WATER RESOURCE
19	WP(C)/2906/2021	DEBAJYOTI BHUYAN Versus THE STATE OF ASSAM AND 5 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR T MEELEE MR D DAS	SC, EXCISE DEPTT.
20	WP(C)/2948/2021 WITH RECORDS, B/O	MALA DUTTA Versus THE STATE OF ASSAM AND 3 ORS	N BAISHYA MR G CHOUDHURY MS S KAUSHIK	GA, ASSAM MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA SC, REVENUE
21	WP(C)/3808/2021	PURVANCHAL COMMUNICATION PVT LTD AND ANR Versus FOOD CORPORATION OF INDIA AND 6 ORS	MR. S SARMA MR. J DEKA MR. S K DEKA MR. T BHUYAN MR. A GAUTAM	MR B K SINGH (r-3) SC, F C I

22	WP(C)/3946/2021 B/O	BIJU MAHANTA BORSAIKIA @ BIJU BORSAIKIA AND ANR Versus THE OIL INDIA CORPORATION LIMITED AND 4 ORS	MR. B C DAS MR. S CHAUHAN MS.TWINKLE SARMA MR S PARASHAR MR. N HASAN MR. S BORTHAKUR MS. S KAKATI MR. A HASAN MR. P MAZUMDER	MR. ABU JAHID (R- 1 TO 5) SC, I O C
23	WP(C)/6273/2021	M/S JSVM PLYWOOD INDUSTRIES LTD Versus THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	MR. C K S BARUAH (C.G.C.) ASSTT.S.G.I. SC, INCOME TAX
24	WITH WP(C)/5970/2022	M/S JSVM PLYWOOD INDUSTRIES LTD., Versus THE UNION OF INDIA AND 2 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	MR. S C KEYAL (SR. S.C., CBDT, IT (NER), R2, R3) MR H GUPTA ASSTT.S.G.I.
	WITH I.A.(Civil)/73/2024 in WP(C)/5970/2022	M/S JSVM PLYWOOD INDUSTRIES LIMITED Versus THE UNION OF INDIA AND 2 ORS.	MS. M L GOPE MS. N HAWELIA	SC, GST
	WITH I.A.(Civil)/74/2024 in WP(C)/5970/2022	M/S JSVM PLYWOOD INDUSTRIES LTD., Versus THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA	SC, GST
	WITH I.A.(Civil)/75/2024 in WP(C)/5970/2022	M/S JSVM PLYWOOD INDUSTRIES LTD., Versus THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA	SC, GST
25	WP(C)/2561/2022 FIXED	MOUSUMI CHAKRABARTY AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR H R CHOUDHURY	GA, ASSAM
26	WP(C)/7954/2022 FIXED	CHANDRA BEY Versus THE UNION OF INDIA AND 7 ORS	MD H R AHMED MR A RAHMAN MD S A MONDAL	GA, ASSAM SC, NHAI MR. C K S BARUAH MR. D J DAS (R-1) DY.S.G.I. SC, K A A C SC, PWD
27	WP(C)/1331/2023 FIXED	ANANDA RAM BORAH Versus THE STATE OF ASSAM AND 5 ORS	MR. P MAHANTA MR. R B GOHAIN MS C DAS F. K. AHMED	MR. K N CHOUDHURY (r-4 to 6) SC, CO OP GA, ASSAM MISS. R R KAKATI (r-4 to 6) N GAUTAM (r-4 to 6) MR. H G HAZARIKA (r-4 to 6)
28	WP(C)/1651/2023 FIXED	SRI SRI MADAN MOHAN GOHAI THAN SATRA AND 5 ORS Versus M/S KSEPYA ENVIRONMENT MANAGEMENT PRIVATE LIMITED AND 19 ORS	MR B SINHA MRS DIPANJALI BORPUJARI MR K K MEDHI	MR. P K GOSWAMI (R-1 AND 3) GA, ASSAM MS D DAS(R-2, 13,14, 15) MS D DAS(R-2, 13,14, 15) MS D DAS(R-2, 13,14, 15) MS D DAS(R-2, 13,14, 15) MR. M K DAS(R-16,19) MR B P BORAH(R-1 AND 3) MR. U S BORA(R-16,19) MR P J DUTTA (R-1 AND 3) MR R S RONGHANG (R-1 AND 3) B. CHETRY (R-16,19) DY.S.G.I. SC, PCB
29	WP(C)/1736/2023 FIXED	ZAKIRUL ISLAM @ JAKIRUL ISLAM Versus THE STATE OF ASSAM AND 6 ORS	MR Z HUSSAIN MR. M HOQUE	GA, ASSAM

30	WP(C)/2050/2023 FIXED	UMA KANTA CHETIA Versus THE STATE OF ASSAM AND 5 ORS.	MR. S ISLAM MR A HAWARI	GA, ASSAM MR. A K GUPTA (r-5,6) MR. R S MISHRA (r-5,6)
31	WP(C)/2685/2023	M/S RAJKAMAL AND COMPANY Versus THE UNION OF INDIA AND 5 ORS	MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA	SC, GST DY.S.G.I.
32	WP(C)/2718/2023	TUTUMONI DAS AND 6 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. B K DAS MR H P GUWALA H P NEOG MD A ISLAM	SC, P AND R.D. GA, ASSAM SC, FINANCE
33	WP(C)/2735/2023	SABITRI DUTTA Versus THE STATE OF ASSAM AND 5 ORS.	MR. D BARUAH MS. T. PAIT	GA, ASSAM SC, FOREST SC, GMC
34	WP(C)/2839/2023 FIXED	AMERANDRA KUMAR SARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. P BOIRAGI MR. S J SARMAH MR R DAS	GA, ASSAM MR H K NATH (R-4) MR J BORAH (R-4) MR. K KAKOTI (R-4) MR N PATIRI (R-4) SC, GMC
35	WP(C)/2856/2023	MUSTT. FATEMA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MR S DEWRI MR P SONOWAL MR A DEKA MR A DEKA	GA, ASSAM SC, REVENUE
36	WP(C)/2868/2023	M/S NABAYUG POWER AGENCY Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR. M A CHOUDHURY MR. A S TAPADER MR M AHMED	SC, APDCL
37	WP(C)/2898/2023	PRATAP BORO Versus THE STATE OF ASSAM AND 4 ORS.	MR S BORTHAKUR MS. SUDAKSHINA K. MS. P BORAH	GA, ASSAM MR D DEKA (R-3,4,5)
38	WP(C)/3021/2023 FIXED	ESTEEM BUS OWNERS ASSOCIATION AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. B P BORAH MR P J DUTTA MR H MAZUMDER	GA, ASSAM SC, TRANSPORT
39	WP(C)/3030/2023	LIPIKA BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MD. A. RASHID MR. M HUSSAIN MR. R I MONDAL	GA, ASSAM SC, REVENUE
40	WP(C)/4327/2023 FIXED	NEETU JAIN Versus THE STATE OF ASSAM AND 2 ORS.	MR. D K JAIN	GA, ASSAM
41	WP(C)/5190/2023 FIXED	JAHAN UDDIN AND 5 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR A CHOUDHURY MR. R Deka S I AKAND	GA, ASSAM SC, REVENUE
42	WP(C)/572/2024 FIXED	KADDUS ALI Versus THE GAIL (INDIA) LTD AND 5 ORS	MR. K N CHOUDHURY MR. N N B CHOUDHURY MD. S ALOM MR. A HUSSAIN MR. M S ALAM MS N MAHANTA N GAUTAM	MR. D SAIKIA(R-1) GA, ASSAM MR. B D CHOWDHURY(R-1) MR. R BORPUJARI(R-1) G BAISHYA (r-1) SC, GAIL MR.R.K DEB CHOUDHURY DY.S.G.I.
43	WP(C)/999/2024	DHANJIT RAJBONGSHI Versus THE STATE OF ASSAM AND 3 ORS	MR B M DEKA MS D MAHANTA MR R.AHMED	GA, ASSAM SC, FINANCE
44	WP(C)/1638/2024 FIXED	NORTH EASTERN BUDDHIST CULTURAL ASSOCIATION AND 3 ORS Versus THE UNION OF INDIA AND 11 ORS	MR. K N CHOUDHURY MR. R M DEKA MR A DAS	GA, ASSAM MR. G PEGU (r-1) DY.S.G.I.
	WITH			
45	WP(C)/1641/2024	INTEGRATED DEVELOPMENT ASSOCIATION AND 17 ORS Versus THE UNION OF INDIA AND 14 ORS	MR S BORTHAKUR MR. K GOGOI MS. P BORAH	GA, ASSAM MRS. R DEVI DY.S.G.I.
46	WP(C)/2973/2024 FIXED	RAMJAN ALI AND 10 ORS Versus THE STATE OF ASSAM AND 4 ORS	MS A HUSSAIN S AHMED	GA, ASSAM MR A SHARMA(R-5) SC, P H E

47	WP(C)/3330/2024 B/O	RANI TEA ESTATE AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA	GA, ASSAM SC, REVENUE SC, PWD
48	WP(C)/5793/2024 FIXED	AZAD AHMED LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. N BARUAH MR. R J DAS MS J BORUAH	SC, P AND R.D.
ORDERS				
49	WP(C)/842/2020	BIPLOB KISHORE ROY Versus THE STATE OF ASSAM AND 5 ORS.	MR. I A TALUKDAR MR. B HUSSAIN	GA, ASSAM
50	Cont.Cas(C)/360/2024	SANDEEP KUMAR BHAGAT Versus SMT. ANJANA DAS AND 2 ORS.	MS S SHARMA	MR. K K NANDI(R-1) MS S DEY(R-1)
51	Cont.Cas(C)/429/2024 FIXED	BABUL AHMED SODIOL AND 64 ORS. Versus NISARG HIVAREA AND ANR	MR. R PHUKAN MS D DUTTA	MR. D NATH(R-1)
52	I.A.(Civil)/3436/2024 in WP(C)/5049/2024	EGIS INDIA CONSULTING ENGINEERS PVT.. LTD. AND ANR Versus THE STATE OF ASSAM AND 2 ORS.	MR SAURADEEP DEY	MR. D SAIKIA GA, ASSAM MR. S BORA
WITH WP(C)/5049/2024				
53	I.A.(Civil)/3440/2024 in WP(C)/1453/2024	EGIS INDIA CONSULTING ENGINEERS PVT.. LTD. AND ANR Versus THE STATE OF ASSAM AND 2 ORS. SMT. ANJANA BORA Versus SANKARDEV COMMERCIAL PVT LTD AND ORS	MR SAURADEEP DEY MR P CHOUDHURY R SARMAH MS M KAKOTY	MR. D SAIKIA (R-2,3) GA, ASSAM MR. S BORA(R-2,3) MR. D SARAF SC, GMC SC, GDD
WITH WP(C)/1453/2024				
54	I.A.(Civil)/3546/2024 in WP(C)/6622/2023	SANKARDEV COMMERCIAL PVT LTD Versus THE STATE OF ASSAM AND 7 ORS SUBHASH BARUAH AND 5 ORS Versus ANIL CHANDRA KALITA AND 2 ORS.	MR. D SARAF MR. S S GUPTA MR. A K DAS MR. A K DAS MR. M J GOGOI H BORAH	SC, GMC MR. S P ROY MR. P KALITA GA, ASSAM SC, REVENUE
WITH WP(C)/6622/2023				
55	I.A.(Civil)/3673/2024 in WP(C)/4372/2023	ANIL CHANDRA KALITA AND 2 ORS. Versus THE STATE OF ASSAM AND 15 ORS	MR P KALITA MRS S GOSWAMI	GA, ASSAM MR. S P ROY (R-12, 13, 15, 16) G UDDIN (r-5 to 9,11) P ADHIKARI (r-5 to 9,11) MR A K AZAD (r-5 to 9,11) JYOTISH DAS (R-12, 13, 15, 16) MS P DEY (R-12, 13, 15, 16) MS. P AGARWALA (R-12, 13, 15, 16) MS. V RAI (R-12, 13, 15, 16) SC, REVENUE
55	I.A.(Civil)/3673/2024 in WP(C)/4372/2023	SAMSUL HOQUE Versus THE STATE OF ASSAM AND 2 ORS	MR B SINHA MR. H ISLAM	GA, ASSAM SC, REVENUE
WITH WP(C)/4372/2023				
55	I.A.(Civil)/3673/2024 in WP(C)/4372/2023	SAMSUL HOQUE Versus THE STATE OF ASSAM AND 2 ORS	MR B SINHA	GA, ASSAM SC, REVENUE
HEARING				
56	WP(C)/517/2014 FIXED	CHAMPAK DEY and 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR.P P BARUAH MR.A ALI MS.D SAIKIA MR.S A AHMED	GA, ASSAM MR.M U MAHMUD SC, ASEC MR. S NEOGI (SC, TIWA AUTONOMOUS COUNCIL, R-6)

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LEAVE NOTE OF ADVOCATES FOR 04/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR. R P SINGH	14-11-2024	To	06-12-2024
6)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
7)	MR S SARMA	22-11-2024	To	15-02-2025
8)	MR J DAS	28-11-2024	To	31-12-2024
9)	MR. R P HAZARIKA	26-11-2024	To	05-12-2024
10)	MS. D SAIKIA	04-12-2024	To	10-01-2025
11)	MR R GOENKA	28-11-2024	To	06-12-2024
12)	MR A GOENKA	28-11-2024	To	06-12-2024
13)	MR. T ROY	03-12-2024	To	06-12-2024
14)	MRS. B SARKAR	03-12-2024	To	06-12-2024
15)	MRS. K DEVI	29-11-2024	To	09-12-2024
16)	MR D C K HAZARIKA	02-12-2024	To	07-12-2024
17)	MR. M RAHMAN	29-11-2024	To	04-12-2024
18)	MRS. A GAYAN	02-12-2024	To	06-12-2024
19)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
20)	MR. T N DAS	01-12-2024	To	12-12-2024
21)	MR. N BARUAH	02-12-2024	To	15-12-2024
22)	MR. A R BHUYAN	03-12-2024	To	03-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,4th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 22

[CRIMINAL BENCH AND CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRP/178/2018	DINARAM SAIKIA AND 9 ORS. Versus SIVASAGAR MISING CULTURAL ORGANIZATION	MR. P J SAIKIA MS R GOGOI MS. D DUTTA	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA
2	Crl.Rev.P./127/2022 WITH LCR 1 FILE	REHENA BEGUM Versus THE STATE OF ASSAM AND ANR	MR. R ALI H A AHMED DR. R HOQUE MR A S SK	MR. P DEKA (R-2) MR. A CHETIA (R-2) MR. A PHUKAN (R-2) MR. A DAS (R-2) PP, ASSAM
3	CRP/21/2023	ABANI KUMAR SARMA Versus MADAN BAISHYA AND 2 ORS	MR. R SARMA MS. J TAMULI	MR. S K BARKATAKI MS B SHARMA MR D K NATH MS M DAS
4	CRP/28/2023	POMPI CHETIA Versus KALLOL DAS	MR. B D KONWAR SR. ADV. MR J SINGH MS M ZOMUANPUII MR P DOLEY	MR F KHAN P. NATH Q. KIBA K. SUMI MS LITO AWOMI
5	CRP(IO)/140/2023 B/O	MONNAF ALI AND 8 ORS Versus IMRAN HUSSAIN	MR. M H RAJBARBHUIYAN MR. A MANNAF MD A S ALI	MR. S C BISWAS MR. A IKBAL MR. M M ZAMAN
6	CRP/180/2023	MUSST RAIHANA BEGUM Versus MD. ABDUL JABBAR	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA	MR M H AHMED (r-1) I AMIN (r-1)
7	CRP(IO)/182/2023 WITH LCR, B/O	RIZWAN ALI Versus MD MAFAZUL HUSSAIN AND 9 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	MR. A K GUPTA (R-1,2,3) MR. R S MISHRA (R-1,2,3)
8	Crl.Pet./1102/2023	BANDANA GOGOI AND 3 ORS. Versus THE STATE OF ASSAM AND ANR	MR DEBA SARMAH MS N SHYAM	MR. N HASAN (R-2) MR. A HASAN (R-2) MR. I K BURAGOHAIN (R-2) PP, ASSAM
9	FAO/87/2024 CAVT. NO.08082/024,	M/S SURYA KANT SINGH Versus BARUAS INDUSTRIES AND 4 ORS	MR. D K KOTOKY MR. S NAG MR. N D SARMA A RAHMAN	MR G N SAHEWALLA MR H K SARMA MR M SAHEWALLA FOR CAVEATOR
10	MACApp./396/2024	HAMIDA KHATOON AND 2 ORS. Versus THE BRANCH MANAGER AND 3 ORS. E		

11	MACApp./434/2024	M/S LIBERTY VIDEOCON GENERAL INSURANCE CO LTD Versus BHABANI BALA RAY AND 3 ORS	MR. R GOSWAMI	MR A N IQBAL(R-1,2)
12	MACApp./505/2024	DIGANTA DAS Versus NATIONAL INSURANCE COMPANY LTD AND 2 ORS	MR. A LAL MR A BRAHMA M K DEB	
13	MACApp./512/2024	THE ORIENTAL INSURANCE CO LTD Versus ASMA KHATUN AND 8 ORS A	MR. S K GOSWAMI MR. R SHARMA	
	WITH I.A.(Civil)/3048/2024 in MACApp./512/2024	THE ORIENTAL INSURANCE CO LTD Versus ASMA KHATUN AND 8 ORS A	MR. S K GOSWAMI MR. R SHARMA	
14	MACApp./520/2024	PROJEK RABHA @ PRAJEET RABHA Versus NATIONAL INSURANCE COMPANY LIMITED AND 2 ORS	MR. DITUL DAS MR. B J TALUKDAR	
15	MACApp./522/2024	NATIONAL INSURANCE CO. LTD Versus SMTI PRAMILA GOGOI AND 2 ORS	MR. A J SAIKIA	MR K K BHATTACHARYYA
	WITH I.A.(Civil)/3068/2024 in MACApp./522/2024	NATIONAL INSURANCE CO. LTD Versus SMTI PRAMILA GOGOI AND 2 ORS	MR. A J SAIKIA	MR K K BHATTACHARYYA
16	MACApp./523/2024	GOPAL KRISHNA TEA COMPANY PRIVATE LTD. Versus HEMANTA JANI AND 4 ORS. E	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MS. S. TODI	
	WITH I.A.(Civil)/3069/2024 in MACApp./523/2024	GOPAL KRISHNA TEA COMPANY PRIVATE LTD. Versus HEMANTA JANI AND 4 ORS.	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MS. S. TODI	
ORDERS				
17	Crl.Pet./417/2014 WITH LCR 4 FILES	NIRMALI KALITA Versus THE STATE OF ASSAM AND ANR	MSB DEVI MR.R SARMA MS.K D SARMAH MS.S D SAIKIA	MS.S BHUYAN(R-2) MR.B D KONWAR(R-2) MR.R KALITA(R-2) MR.R SALOI(R-2) PP, ASSAM MRS.J M KONWAR(R-2)
	WITH Crl.Pet./425/2014	SRIKANTA KALITA Versus THE STATE OF ASSAM AND ANR	MSB DEVI MR.R SARMA MS.K D SARMAH MS.S D SAIKIA	MS.S BHUYAN(R-2) MR.B D KONWARR-2 MR.R SALOI(R-2) PP, ASSAM MRS.J M KONWAR(R-2)
19	Crl.Rev.P./151/2019	MD. CHAND MOHAMMAD ALI Versus MISS HAMIDA KHATUN	MR A K AZAD	
20	MACApp./202/2020 WITH LCR	MISS BIMALA BORO Versus SHRI BHAGYABAN BORO AND ANR	MR B CHANDA MS. G BORAH	MR. D SARMAH (R1) MR B DEKA (R1) MR. A DHANUKA (R1)
21	MACApp./131/2021 WITH LCR, B/O	SUNIL SAH Versus MOSTAFA ALI AND 2 ORS.	MR. K BHATTACHARJEE MS B TALUKDAR	MRS. S ROY (r-3)
22	MACApp./702/2022	NATIONAL INSURANCE COMPANY LIMITED Versus SMTI BINA BORO AND 2 ORS	MR H BURAGOHAIN MR S S SHARMA MR. B J MUKHERJEE	MR A ALI MR. M ALI MS. M KHATUN
	WITH I.A.(Civil)/3645/2024 WITH LCR, B/O in MACApp./702/2022	SMTI BINA BORO Versus NATIONAL INSURANCE COMPANY LIMITED B	MR. M ALI	MR. S S SARMA

23	MACApp./846/2022 WITH LCR	RULIA BEGUM AND ANR Versus ORIENTAL INSURANCE COMPANY LTD. AND 2 ORS.	MR N AHMED MR M M ZAMAN	MR. M U MONDAL (R-2,3) MS. N NASRIN (R-2,3) MR A ALIM SK (R-2,3)
24	I.A.(Civil)/1870/2022 in MACApp./411/2019 (D/O), B/O in MACApp./411/2019	SMTI. PARUL KOCH Versus ORIENTAL INSURANCE COMPANY LTD. AND 2 ORS.	MR. K R PATGIRI MS. U HAZARIKA	
25	MACApp./249/2023 WITH I.A.(Civil)/1828/2023 in MACApp./249/2023	NATIONAL INSURANCE COMPANY LTD. Versus HORBI KHYLLAIT AND 3 ORS.	MR T KALITA MR. A KAKATI	MR A B DEY (r-1,2)
26	MACApp./418/2023	SUSHIL KHATRIYA Versus IFFCO TOKIO GENERAL INSURANCE CO. LTD. AND ANR.	MR N AHMED MR. M M ZAMAN MR A BASUMATARY D HUSSAIN	MR. F A HASSAN (R-2)
27	I.A.(Civil)/565/2023 in MACApp./1991/2023 WITH MACApp./1991/2023 (Filing Number)	UNITED INDIA INSURANCE COMPANY LTD. Versus JUNALI BORUAH AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
28	Crl.Pet./1413/2023	UNITED INDIA INSURANCE COMPANY LTD Versus JUNALI BORUAH AND 2 ORS . H	MS. R D MOZUMDAR	
29	FAO/55/2024	JAYANTA BARUAH AND ANR Versus NAZIR HUSSAIN SARKAR	MR P KATAKI MRS R BEGUM MS N KASHYAP	MR. M ALI MR J. ISLAM MR J. E. SARKAR
30	Tr.P.(C)/85/2024 FIXED	SHRI GHANSHYAM DAS DHIMAN Versus UNION OF INDIA	PETITIONER IN PERSON	MRS. A GAYAN ASSTT.S.G.I.
31	Review.Pet./164/2024 in MFA/4/2013 (D/O), WITH LCR	ABHIJIT CHAKRABORTY Versus TUTUMANI GOSWAMI	MR. S SAHU MS A ROY S SHAHI	MR A BANERJEE MR BHUBAN SHARMA
32	CRP(IO)/186/2024	M/S KAVITA SALT SUPPLIERS Versus THE UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA M. KALITA DIVYANSH RATHI	DY.S.G.I.
33	CRP(IO)/332/2024 B/O	RAM KRISHNA DUTTA AND 2 ORS Versus BIMAL PHUKAN @ BIPIN BHARALI	MR SISHIR DUTTA MS S MOCHAHARI MR S DUTTA	MR. B K DAS MR H P GUWALA H P NEOG
34	MACApp./359/2024 CAVT. NO.06212/024,	DHAMBARUDHAR DAS AND 7 ORS. Versus NILA RAM DAS	MR R SENSUA G KAUSHIK A M AHMED R A LAHKAR	MR. B K DAS MR H P GUWALA H P NEOG
35	CRP(IO)/458/2024	NATIONAL INSURANCE COMPANY LIMITED Versus DHANANJAY SARKAR AND 3 ORS.	MR. A J SAIKIA M CHETIA	MS. T KALITA(R-3) K U AHMED MS P SARMA MR. R J DAS (R-3) MRS S SAIKIA(R-3) FOR CAVEATOR
36	I.A.(Civil)/1143/2024 in MACApp./317/2016 (D/O) in MACApp./317/2016	ON THE DEATH OF ABDUL ROUF BORBHUIYA, HIS LEGAL HEIRS AND ORS Versus ON THE DEATH OF IBRAHIM ALI BORBHUIYA, HIS LEGAL HEIRS AND ORS.	MR. N DHAR MR B MALAKAR	MR. S ROY (FOR CAVEATOR) MR. M H LASKAR (FOR CAVEATOR) M. HOSSAIN (FOR CAVEATOR)
37	Crl.Pet./1190/2024	SMT BONDITA DUTTA BORDOLOI and 2 ORS Versus UNITED INDIA INSURANCE CO. LTD and ANR.	MR. T K MISRA MR. P K MUNIR DIPTI CHAKRAVARTY MR. A. GAYAN	MS M CHOUDHURY
		MANASH PRATIM NATH Versus THE STATE OF ASSAM AND ANR	MR N BARMAN MS J BARMAN K BORO	PP, ASSAM

38	I.A.(Civil)/1750/2024 WITH LCR in MACApp./155/2024 WITH MACApp./155/2024 WITH CO/7/2024 in MACApp./155/2024	KANMONI KALITA AND 5 ORS. Versus THE ORIENTAL INSURANCE CO. LTD. THE ORIENTAL INSURANCE CO. LTD. Versus KANMONI KALITA AND 5 ORS. KANMONI KALITA AND 2 ORS Versus ORIENTAL INSURANCE CO LTD AND 2 ORS	MR D MONDAL MR. S K GOSWAMI MR. R SHARMA MR D MONDAL MR. R D BHUYAN	MR. S K GOSWAMI MR. D MONDAL (R1-R3) MR R.D. BHUYAN (R1-R3) MR. M ALI(R-5)
39	I.A.(Civil)/3169/2024 WITH LCR in MACApp./535/2018 WITH MACApp./535/2018	UNITED INDIA INSURANCE COMPANY LTD Versus SMTI ANJALI SUTRADHAR 2 ORS UNITED INDIA INSURANCE COMPANY LTD Versus SMTI ANJALI SUTRADHAR 2 ORS SMTI ILI DEVI Versus ORIENTAL INSURANCE COMPANY LTD	MR. R GOSWAMI MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR MR. P SUNDI	MR. I A TALUKDAR
40	I.A.(Civil)/3464/2024 in MACApp./623/2018 (D/O) in MACApp./623/2018	SMTI ILI DEVI Versus ORIENTAL INSURANCE COMPANY LTD		
41	I.A.(Civil)/3625/2024 in MACApp./14191/2024 WITH MACApp./14191/2024 (Filing Number)	SAIDUL HOQUE Versus ALTAF HOSSAIN AND 2 ORS SAIDUL HOQUE Versus ALTAF HOSSAIN AND 2 ORS	MR. A R AGARWALA MR ADITYA AGARWALA MR. A R AGARWALA	
42	I.A.(Civil)/3638/2024 in MACApp./13748/2024 WITH MACApp./13748/2024 (Filing Number)	RANJIT NARZARY AND 2 ORS Versus THE DIVISIONAL MANAGER AND 2 ORS RANJIT NARZARY AND 2 ORS Versus THE DIVISIONAL MANAGER AND 2 ORS	MR. S C BISWAS MS. U NANDA MS A BORAH MS. J GHOSH MR. A K DAS MR. S C BISWAS	
43	I.A.(Civil)/3639/2024 in MACApp./13930/2024 WITH MACApp./13930/2024 (Filing Number)	ANJU SULTANA AND 2 ORS Versus ROSHAN KERKETTA AND 2 ORS ANJU SULTANA AND 2 ORS Versus ROSHAN KERKETTA AND 2 ORS	MS. G BORAH MS L BARUAH MS. G BORAH	
44	I.A.(Civil)/3641/2024 in MACApp./13243/2024 WITH MACApp./13243/2024 (Filing Number)	ORIENTAL INSURANCE CO LTD Versus MUNNI DEVI AND 2 ORS ORIENTAL INSURANCE CO LTD Versus MUNNI DEVI AND 2 ORS	MR SISHIR DUTTA MS. M CHOUDHURY MS. M CHOUDHURY	
45	I.A.(Civil)/3656/2024 CAVT. NO.08962/024, in MACApp./11631/2024 WITH MACApp./11631/2024 (Filing Number)	UNITED INDIA INSURANCE COMPANY LTD Versus BORNALI BARUAH AND 5 ORS UNITED INDIA INSURANCE COMPANY LTD Versus BORNALI BARUAH AND 5 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR MR. R GOSWAMI	MR. A K GUPTA MR. R S MISHRA FOR CAVEATOR
46	I.A.(Civil)/3657/2024 in MACApp./9827/2024 WITH MACApp./9827/2024 (Filing Number)	RAJ KUMAR JAISWAL AND 2 ORS Versus UNITED INDIA INSURANCE CO LTD AND 2 ORS RAJ KUMAR JAISWAL AND 2 ORS Versus UNITED INDIA INSURANCE CO LTD AND 2 ORS F	MR. M TALUKDAR MR. M TALUKDAR	

47	I.A.(Civil)/3658/2024 in MACApp./13019/2024	BHUPAL RAY Versus HDFC GENERAL INSURANCE CO LTD	MR. M M ZAMAN	
	WITH MACApp./13019/2024 (Filing Number)	BHUPAL RAY Versus HDFC GENERAL INSURANCE CO LTD	MR. M M ZAMAN	
48	I.A.(Civil)/3659/2024 in MACApp./10258/2024	THE NEW INDIA ASSURANCE CO LTD Versus APARUPA GOGOI DEKA AND 4 ORS	MS L SHARMA	
	WITH MACApp./10258/2024 (Filing Number)	THE NEW INDIA ASSURANCE CO LTD Versus APARUPA GOGOI DEKA AND 4 ORS A	MS L SHARMA	
49	I.A.(Civil)/3660/2024 in MACApp./14001/2024	RAHIMA BEGUM CHOUDHURY Versus BAJAJ ALLIANZ GENERAL INSURANCE CO LTD AND 9 ORS	MR. I A TALUKDAR MR. B HUSSAIN	
	WITH MACApp./14001/2024 (Filing Number)	RAHIMA BEGUM CHOUDHURY Versus BAJAJ ALLIANZ GENERAL INSURANCE CO LTD AND 9 ORS	MR. I A TALUKDAR	
HEARING				
50	MACApp./786/2018 WITH LCR	ORIENTAL INSURANCE CO. LTD. Versus SMTI. AMBIKA MILI and 5 ORS	MR. S DUTTA MS. P DEHINGIA MS. M CHOUDHURY MR. A DHAR MR. C SHARMA MR. R B DEKA MR. SIDHANT DUTTA	MR. K BHATTACHARJEE (R1) MS B TALUKDAR (R1) MR. D BANERJEE (R1)
51	CRP(IO)/482/2024 CAVT. NO.08512/024, FIXED	M/S PRAGJYOTISH HOUSING PRIVATE LTD Versus TRIDEEP NARAYAN DEB AND 4 ORS	MR. N N JHA MR. M UDDIN MS M SAHOO	L K BORAH (FOR CAVEATOR)
	WITH CRP(IO)/432/2024	PARTHA KUMAR PAUL AND 3 ORS. Versus TRIDEEP NARAYAN DEB AND ANR	MR A CHOWDHURY	L K BORAH FOR CAVEATOR
52	CAVT. NO. 08512/024,			

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LEAVE NOTE OF ADVOCATES FOR 04/12/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR. R P SINGH	14-11-2024	To	06-12-2024
6)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
7)	MR S SARMA	22-11-2024	To	15-02-2025
8)	MR J DAS	28-11-2024	To	31-12-2024
9)	MR. R P HAZARIKA	26-11-2024	To	05-12-2024
10)	MS. D SAIKIA	04-12-2024	To	10-01-2025
11)	MR R GOENKA	28-11-2024	To	06-12-2024
12)	MR A GOENKA	28-11-2024	To	06-12-2024
13)	MR. T ROY	03-12-2024	To	06-12-2024
14)	MRS. B SARKAR	03-12-2024	To	06-12-2024
15)	MRS. K DEVI	29-11-2024	To	09-12-2024
16)	MR D C K HAZARIKA	02-12-2024	To	07-12-2024
17)	MR. M RAHMAN	29-11-2024	To	04-12-2024
18)	MRS. A GAYAN	02-12-2024	To	06-12-2024

19)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
20)	MR. T N DAS	01-12-2024	To	12-12-2024
21)	MR. N BARUAH	02-12-2024	To	15-12-2024
22)	MR. A R BHUYAN	03-12-2024	To	03-01-2025